

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ARCTURUS DEVELOPERS PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Arcturus Developers Private Limited
2.	Date of incorporation of corporate debtor	06.09.2013
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100DL2013PTC257274
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat no. 621 A 6 <sup>th</sup> floor, Devika Towers, 6 Nehru place, South Delhi, New Delhi, India, 110019.
6.	Insolvency commencement date in respect of corporate debtor	CIRP order dated 20.01.2026 (communicated/received on 22.01.2026)
7.	Estimated date of closure of insolvency resolution process	19.07.2026 (180 days from the date of order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name</b> –IP. Megha Agrawal <b>Registration Number</b> -IBBI/IPA-001/IP-P01456/2018-19/12272
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address</b> - 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012 (M.S.) <b>Email:</b> <a href="mailto:ip.meghaagrwal@gmail.com">ip.meghaagrwal@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Truenex Absolute Insolvency Resolutions LLP</b> Plot no.72, Anjaneya Niwas, Opp. Dew Trinity Hospital, Hindustan Colony, Near Sai Mandir, Wardha Road, Nagpur 440015. E-Mail: <a href="mailto:cirp.arcturus@gmail.com">cirp.arcturus@gmail.com</a>
11.	Last date for submission of claims	03.02.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> b) Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Arcturus Developers Housing Private Limited on **20.01.2026** (order received/communicated on **22.01.2026**).

The creditors of Arcturus Developers Housing Private Limited are hereby called upon to submit their claims with proof on or before **03.02.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA. - **Not applicable**

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.01.2026  
Place: Nagpur

SD/-  
IP Megha Agrawal  
Interim Resolution Professional  
IBBI/IPA-001/IP-P01456/2018-19/12272  
AFA valid up to – 30.06.2027





# FINANCIAL NEWS

National English Daily



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NIFTY 50	BSE SENSEX	Bitcoin INR	NIFTY FINANCIAL SERVICES	NIFTY BANK	\$1 (USD)	€1 (EURO)	Gold (24k) 10gm	Silver (1 Kg)	Petrol/L	Diesel/L	LPG/14.2Kg
25,289.90 ▲	82,307.37 ▲	8,162,002.76 ▼	27,149.95 ▲	59,200.10 ▲	₹91.63 ▼	₹107.48 ▼	₹153,210.00 ▲	₹319,799.00 ▲	₹94.77	₹87.67	₹853.00
+132.40 (+0.53%)	+397.73 (+0.49%)	-18,550.48 (-0.23%)	+186.45 (+0.69%)	+399.80 (+0.68%)	+0.10 (+0.11%)	+0.63 (+0.59%)	+348.00 (+0.23%)	+1307.00 (+0.41%)			

## India, US work overtime to seal 'Good Trade Deal' as farm tariffs remains key hurdle

New Delhi, Jan 22 (Agency)

Indian mandarins are still feverishly working on a "good trade deal" with the United States, which the President Donald Trump promised at Davos. Top Commerce Ministry officials said the deal "was almost done", but sticking points on farm trade, a key concern for both sides, are still to be hammered out with bureaucrats and trade experts burning the

midnight oil. President Trump's calling Prime Minister Narendra Modi "a good friend" and predicting a "good deal" are being seen by both sides as a signal that a breakthrough at the highest level is possible. "What has given the trade pact an extra momentum is USA's invitation to India to join its 'Pax Silica' alliance... this we see as a significant political signalling and could help smoothen out differences over trade matters... but, of course, they are tough

bargainers, and we will continue to talk," said officials.



The Pax Silica is a strategic alliance launched last December to secure global silicon supply chains for Artificial Intelligence, semiconductors, and critical

technologies, in a bid to counter China's dominance. New Delhi has been formally invited to join as a full member next month. "We have agreed on a number of issues, but differences remain," said Pinak R Chakravarty, former Secretary - Economic Relations in the Ministry of External Affairs. Trade negotiators said there is convergence on substantial duty reductions on automobiles, electronics, electronic medical devices, and a host of high-end US

farm products. As sweeteners India has been offering off-pact deals of greater market access for defence products, and more purchases of US crude oil even as it has signalled lower purchase of crude from Russia. "Where we have been stuck on is agricultural tariffs - they want to enter our foodgrain market. Wheat, rice... as also our dairy sector. What we want to do is to safeguard the livelihood of millions of small farmers who live off these" >Cont. to Page-7

## 30 tableaux to roll down Kartavya Path at Republic Day parade

New Delhi, Jan 22 (Representative)



A total of 30 tableaux, 17 of states/Union Territories and 13 of ministries/departments/services, will roll down Kartavya Path in the national Capital during the 77th Republic Day parade on January 26. With a broad theme of 'Swatantrata ka Mantra: Vande Mataram' and 'Samridhhi ka Mantra: Aatmanirbhar Bharat', the tableaux will showcase a unique mix of 150 years of national song Vande Mataram and the nation's rapid progress on the back of the growing self-reliance across sectors, dipped in its rich and vibrant cultural diversity. Assam's tableau will present Asharikandi - Terracotta Craft Village of Assam, while Chhattisgarh will depict The Mantra of Freedom - Vande Mataram. Gujarat's tableau will focus on Mantra of Swadeshi - Self-Reliance - Freedom: Vande Mataram, and Himachal Pradesh will showcase Dev Bhoomi, Veer Bhoomi. Jammu and Kashmir will highlight handicrafts and folk dances of Jammu & Kashmir, and Kerala will present Water Metro and 100 per cent Digital Literacy: Aatmanirbhar Kerala for Aatmanirbhar Bharat. Maharashtra's tableau will depict Ganeshotsav: A Symbol of Aatmanirbharta, while Manipur will showcase Towards Prosperity: From Agricultural Fields to International Markets. Nagaland's tableau will highlight The Hornbill Festival - Celebrating Culture, Tourism & Self-Reliance, and Odisha will present Soil to Silicon: Rooted in Tradition, Rising with Innovation. Puducherry will depict Rich Heritage of Craft, Culture and Auroville's Vision, >Cont. to Page-7

## ECI holds bilateral meetings with 32 Election Management bodies

New Delhi, Jan 22 (Reporter) The Election Commission of India (ECI) on Thursday held bilateral meetings with Heads of 32 Election Management Bodies (EMBs) on the sidelines of the India International Conference on Democracy and Election Management (IICDEM)-2026, the poll panel said in a press note. Chief Election Commissioner Gyanesh Kumar, along with Election Commissioners Sukhbir Singh Sandhu and Vivek Joshi, discussed global electoral experiences and innovations with the EMBs. India offered to collaborate with the EMBs to develop technology platforms similar to ECINET, its digital platform for election-related information and services. The country also offered training support to election officials through the India International Institute of Democracy and Election Management (IIIDEM). >Cont. to Page-7

## CDS releases Military Quantum Mission policy framework

New Delhi, Jan 22 (Agency) Chief of Defence Staff General Anil Chauhan on Thursday released the Military Quantum Mission Policy Framework, a comprehensive document that includes the policy and the roadmap to implement quantum technologies in the armed forces. It aims to integrate the four pillars of quantum technologies, quantum communication, quantum computing, quantum sensing and metrology and quantum materials and Devices, into the Tri-Services to empower them to prepare for the future battlefield and to achieve technological dominance in the rapidly evolving world, a statement from the Ministry of Defence said. The vision document defines the way ahead to achieve synergy in the amalgamation of quantum technologies, alignment with the National Quantum Mission of which the Defence Forces are an integral part and formulates an indicative roadmap and policy for implementation of this niche field in defence forces. It will form the basis of incorporation cutting-edge quantum technology >Cont. to Page-7

## Stock market bounces back riding on positive global cues

New Delhi, Jan 22 (FN Reporter) Indian stock market on Thursday witnessed a strong bounce-back supported by positive global cues. At close, the Sensex was up 397.74 points or 0.49 per cent at 82,307.37, and the Nifty was up 132.40 points or 0.53 percent at 25,289.90. Mid and small-cap segments also outperformed. BSE Midcap and Smallcap indices rose 1.28% and 1.13%, respectively. The overall market capitalisation of BSE-listed firms rose to nearly Rs 459 lakh crore from Rs 454 lakh crore in the previous session. On nifty, around 40 stocks ended higher. The top ones included Dr Reddy's Laboratories up by 5.31%, Bharat Electronics up by 3.76%, and Adani Enterprises up by 2.76%. While on the losing side were Eternal (2.47%), SBI Life Insurance Company (1.48%), and Titan Company (1.40%). Among the sectors, Nifty Media and PSU Bank indices recorded gains of 2.39% and 2.34%, respectively as well as the Pharma, Metal, healthcare. >Cont. to Page-7

## Patanjali making significant contribution to Yoga, traditional and modern medicine: Amit Shah

New Delhi, Jan 22 (FN Representative) Home Minister Amit Shah on Thursday lauded Patanjali for its contribution to traditional and modern medicine alongside ancient Yoga, while he also inaugurated the Patanjali Emergency & Critical Care Hospital in Haridwar, Uttarakhand. Shah said that the 250-bed hospital, equipped with emergency services, a trauma care unit, Intensive Care Unit, and a cardiology unit, will provide the people with rapid, accessible, and world-class healthcare facilities in case of medical emergencies. Shah inspected the emergency and the critical care hospital, and appreciated this initiative based on integrated system of medicine. The new hospital of Patanjali with medical emergency services is equipped with facilities to conduct complicated surgeries like brain, heart, spine, and others. He said that >Cont. to Page-7

## ED conducts searches across three states in Rs 100-crore fake ITC fraud case

New Delhi, Jan 22 (Reporter) The Enforcement Directorate (ED), Itanagar Zonal Office, on Thursday said it recently carried out search operations at ten premises across West Bengal, Manipur, and Jharkhand in connection with a Rs 100-crore fake Input Tax Credit (ITC) fraud. The ED initiated an investigation under the Prevention of Money Laundering Act (PMLA) based on FIRs registered under various sections of the Indian Penal Code, following a complaint filed by the CGST and Central Excise, Itanagar Commissionerate, against Sidhi Vinayak Trade Merchant, Arunachal Pradesh. The firm was found to be non-existent at its declared address. Investigation revealed that the firm had fraudulently issued a total of 15,258 bogus invoices with a taxable value of Rs 658.55 crore within a span of six months to 58 recipient entities >Cont. to Page-7

## Gold-loan NBFC assets seen crossing Rs 4 lakh crore by FY27: Crisil

New Delhi, Jan 22 (Mayank Nigam)

The Assets Under Management (AUM) of non-banking financial companies (NBFCs) focused on gold loans are projected to cross Rs 4 lakh crore by March 2027, driven by high gold prices, rising demand for secured credit, and regulatory streamlining, according to Crisil Ratings. The surge will be driven by elevated gold prices, a shift towards secured credit, and an evolved regulatory environment, outpacing the CAGR of 27 per cent

clocked between fiscals 2023 and 2025. Gold prices soared by 68 per cent in the first nine months of this fiscal year to an all-time high.



This has enhanced collateral values, enabling lenders to scale up disbursements. Furthermore, amid

the limited availability of credit from segments such as unsecured lending, borrowers are looking for other sources of funding. To capitalise on these lending opportunities, gold-loan NBFCs (both large and mid-size ones) have been expanding their market presence, despite stiff competition from Banks. On the regulatory front, streamlining of loan-to-value (LTV) norms for lower-ticket size gold loans, applicable from April 1, 2026, is expected to provide additional headroom to NBFCs for lending. In an earlier press release dated June 13, 2025, >Cont. to Page-7

## DRDO to Showcase Hypersonic Missile, Submarine Technologies at Republic Day Parade

New Delhi, Jan 22 (FN Reporter)

The Defence Research and Development Organisation (DRDO) will showcase some of its path-breaking innovations for national security during the 77th Republic Day Parade at Kartavya Path and the Bharat Parv 2026. The systems include Long Range Anti-Ship Hypersonic Missile (LR-ASHM) and 'Naval Technologies for Combat Submarines'. The DRDO will showcase LR-ASHM with launcher during the parade. This weapon system is designed to meet the coastal battery requirements of the Indian Navy. The LR-ASHM is a Hypersonic Glide Missile capable of engaging static and moving targets and is designed to carry various payloads. The missile is a first-of-its-kind with indigenous avionics systems

and high accuracy sensor packages. This hypersonic missile follows a quasi-ballistic trajectory with hypersonic speeds starting at Mach 10 and maintaining average Mach 5.0 with multiple skips. Indigenous developed sensors are provided for engaging the moving targets in the terminal phase. As this missile flies in low altitude with high speed and manoeuvrability, enemy ground and missile-based radars cannot detect this missile during most of its trajectory. The LR-ASHM is configured with a two-stage solid propulsion rocket motor system. These propulsion systems boost the missile to the required hypersonic velocities. Stage-1 of the vehicle is separated after it is spent. After Stage-II burnout, the vehicle performs an unpowered glide with required manoeuvres in the atmosphere before engaging the target. >Cont. to Page-7

## Water-tight security involving hi-tech in place for R-Day: Delhi Police

New Delhi, Jan 22 (Representative)

The police and central agencies have stepped up arrangements for the upcoming Republic Day celebrations in the national capital to ensure water-tight security for the mega national event, adopting advanced technology including AI-powered solutions, like facial recognition glasses, and thousands of CCTV cameras armed with video analytics. The Delhi Police is on its toes, leaving no loose-ends to ensure fool-proof security, especially in the wake of the November 10, 2025 terror blast near the Red Fort, that shook the nation. The arrangement put in place by the police "are future looking, and in keeping with

the changing scenarios of crime and evolving terror modules", officials said. "We are using all the advancements in technology which are available to make the security for the Republic Day water-tight," they said. The Delhi Police, in a first has involved AI-powered smart solutions in the form of 'smart glasses' which are going to serve as a moving facial recognition system (FRS) that will help police identify threats like anti-social and criminal elements, in a better and swift manner to avert any untoward incident during the national celebrations. These glasses are enabled with video analytics capable of scanning suspicious people in crowds and zeroing in on matching faces available with the >Cont. to Page-7

## India cautions against delays in UN reforms, suggests increasing the UNSC membership from 15 to 25

New Delhi, Jan 22 (FN Bureau)

India has cautioned against delays in implementing timely reforms of the UN Security Council (UNSC) and suggested increasing the number of seats from 15 to 25 or 26 in both permanent and non-permanent categories by giving adequate representation to the African region and the Asia Pacific. India's Permanent Representative at the UN, Ambassador P Harish, making a statement on behalf of G-4 (India, Brazil, Germany and Japan) in New York, said a reformed UNSC must have balanced geographic

representation by enhancing the presence of unrepresented and underrepresented regions. There must be six new permanent members - two from the African region, two from the Asia Pacific, one from GRULAC, and one from WEOG, and 4 or 5 additional non-permanent members, he said. "The means for achieving this is by enhancing the presence of unrepresented and underrepresented regions. There must be six new permanent members - two from the African region, two from the Asia Pacific, one from GRULAC, and one from WEOG; and 4 or 5 additional non-

permanent members - one or two from Africa, one from Asia Pacific, and one each from GRULAC



and the Eastern European Group (EEG). (GRULAC—Group of Latin America and the Caribbean—is a regional bloc of 33 countries in the Americas, operating primarily within the United Nations system and other international fora like the

Inter-Parliamentary union (IPU), to foster consensus, dialogue, and coordinate positions on global issues like human rights, environment, and sustainable development. WEOG—the Western European and Other States Group—is composed of 28 member states. Most of these are in Western Europe, but the group also includes countries of North America, the Eastern Mediterranean and Oceania.) India's suggestion came a day after US President Donald Trump slammed the UN in a press conference at the White House, saying the UN had never lived up to its potential. >Cont. to Page-7

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# Cycle Agarbathis gifts 10 lakh fragrance packets on Driver's Day

Bengaluru, Jan 22 (Representative)

In a first-of-its-kind initiative to honour drivers on National Driver's Day, Cycle Agarbathis distributed 10 lakh eco-friendly fragrance packets across the country on Thursday aiming to make journeys more pleasant and stress-free for drivers and commuters alike. The move, described as a tribute to the "silent warriors" of India's roads, involved partnerships with seven major institutions including Ola Cabs, MSRTC, KSRTC, DTC in Delhi, VRL, and the Indian Federation of App-Based Travel Operators. The fragrance packets, designed for use in cars, buses, and other enclosed spaces, release soothing aromas that enhance the travel experience. Cycle Agarbathis Chief Sales and Marketing Officer Amatnath Dutta emphasised that the initiative not only provides a refreshing journey

for commuters but also recognises the tireless contributions of drivers. "This initiative ensures that every journey, whether city commute or long-distance travel, becomes calmer and more relaxed," he told reporters. "The packets are easy to use, eco-friendly, and last for about 25 days, keeping the air inside vehicles fresh throughout the day. In buses, multiple points are equipped to ensure the fragrance spreads evenly, including in sleeper coaches for overnight journeys." The first phase of the programme features three fragrances: pineapple, pink blossom, and apple-cinnamon. The product was launched six months ago in a phased manner and has already achieved around 70 percent distribution coverage nationwide. Today's free distribution is part of a corporate social responsibility (CSR) initiative, separate from commercial sales.

Dutta explained that the packets can also be used in small enclosed spaces such as cupboards or



bathrooms, helping neutralise odours while maintaining a pleasant environment. The fragrance works silently and effectively, and even first-time users can immediately

notice the difference. Since the product launch, approximately one lakh fragrance packets have been sold, covering 40-50 percent of outlets across India. Repeat purchase rates have been encouraging at 35-40 percent, higher than typical for a new product in its initial months. To ensure wide availability, the initiative uses two brands distributed through multiple channels, including car accessory stores, housekeeping outlets, general merchandise outlets, and modern trade stores. This dual-brand strategy ensures that both urban and semi-urban markets are covered efficiently. Dutta highlighted the broader purpose of the initiative: "This is not just about fragrance. It is about acknowledging drivers, improving their work environment, and making travel

safer and more pleasant for millions of commuters every day. National Driver's Day is the perfect occasion to celebrate these contributions," he said. While the fragrance packets are primarily intended for vehicles, Dutta noted that traditional offerings like agarbatti or camphor remain better suited for puja rooms or larger enclosed spaces. The initiative is part of a pan-India knowledge-based effort to enhance commuter experiences and will continue to expand in the coming months. With millions of daily commuters and a growing transport network across cities and states, this initiative underscores the importance of driver welfare while offering a practical, eco-friendly solution for cleaner, fresher travel. By combining innovation, scale, and human recognition, organisers have turned a simple gesture into a nationwide celebration of India's drivers.

# TPCODL wins AIDA Gold Award at EDICON 2026

Bhubaneswar, Jan 22 (Agency)



TP Central Odisha Distribution Limited (TPCODL) has been conferred with the AIDA Gold Award for "Improved Revenue Recovery in a Rural Area" at the EDICON 2026, held in New Delhi. The recognition underscores TPCODL's sustained efforts to strengthen rural power distribution and deepen consumer engagement across Central Odisha. The award was conferred by Shri Manohar Lal, Hon'ble Minister of Power and Housing & Urban Affairs, at the maiden annual conference of the All-India Discoms Association (AIDA). It acknowledges TPCODL's focused approach towards operational discipline, technology adoption and community-centric reforms aimed at improving service delivery and financial sustainability in rural areas. Commenting on the achievement, Arvind Singh, CEO, TPCODL, said, "This Award from AIDA reflects the commitment of our teams working across rural Central Odisha. Through operational discipline, technology adoption and active consumer engagement, we are strengthening power distribution while ensuring reliable and sustainable electricity services for our communities." The AIDA Awards saw participation from 29 DISCOMs across India, with 78 nominations evaluated by an independent jury of industry experts. Utilities from both public and private sectors were recognised across multiple categories. Organised over two days, EDICON 2026 brought together policymakers, regulators and power sector leaders to deliberate on key issues such as DISCOM viability, utilisation of smart meter data, renewable energy integration and improvement in the quality and reliability of electricity supply. The recognition further reinforces TPCODL's role in enabling reliable, efficient and sustainable electricity services for rural communities across Central Odisha, supporting inclusive growth and development.

# Ashok Leyland reintroduces iconic TAURUS, HIPPO Heavy Duty Trucks

Chennai, Jan 22 (Agency)

CV makers Ashok Leyland, the Indian flagship of the Hinduja Group, today reintroduced two of its most legendary trucks TAURUS and HIPPO. Revived for the modern era, TAURUS represents the high-horsepower tipper range, while HIPPO anchors the tractor portfolio. Their launch marks the return of names long synonymous with ruggedness and reliability, now re-engineered with next-generation technology to meet the evolving needs of India's economy, a company statement here said. The vehicles were unveiled by Mr. Shenu Agarwal, Managing Director and CEO, Ashok Leyland, in the presence of Mr. Sanjeev Kumar, President - MHC and Ms. Madhavi Deshmukh, National Sales Head, along with esteemed customers, dealers and representatives from the media. With higher productivity, improved uptime, superior fuel efficiency, and enhanced driver comfort, the new TAURUS and HIPPO range are engineered to deliver better lifecycle economics and higher profitability for fleet operators. Built on Ashok Leyland's advanced AVTR modular truck platform, the new range offers enhanced flexibility through multiple configurations and feature options. Both TAURUS and HIPPO will be available for bookings and deliveries through Ashok Leyland dealerships across India. Mr. Shenu Agarwal said, "TAURUS and HIPPO are purpose-built for heavy-duty requirements of mining, infrastructure, and construction applications. The new truck range is powered by Ashok Leyland's A-Series 6-cylinder engines, now with industry-leading peak torque and power, delivering unmatched durability and reliability, higher productivity and faster turnaround times." Mr. Sanjeev Kumar said "HIPPO and TAURUS aren't just product names; they are legends that earned the trust of generations of Indian transporters. These names became synonymous with heavy-duty performance across Indian highways and mining sites, and that's the legacy we're building upon. Tipplers and tractors are among the fastest-growing segments in the MHC industry, playing a critical role in India's infrastructure growth. Operating in harsh terrains and extreme conditions, these vehicles demand superior reliability, robustness, and driver comfort. The new TAURUS and HIPPO combine that legendary ruggedness with cutting-edge technology. We have significantly enhanced ease of operation, reduced driver fatigue, and improved component life. Features such as higher drivetrain durability and faster turnaround times will directly translate into higher uptime and better profitability for our customers. This launch underscores our commitment to customer-centric innovation and operational excellence."

# Pediatric Heart Surgery - Feasibility & Our Achievement

Bhubaneswar, Jan 22 (FN Bureau)

Apollo Hospitals, Bhubaneswar, hosted a press conference today titled "Pediatric Heart Surgery: Feasibility & Our Achievement." During the session, leading medical experts shared clinical milestones, innovative treatment methodologies, and the hospital's success in restoring the health of children born with congenital heart defects. Speaking at the event, Dr. Alok Srivastava, COO & DMS, Apollo Hospitals, Bhubaneswar, reaffirmed the institution's dedication to specialized care. "Our mission is to make world-class pediatric cardiac care accessible to the people of Odisha and neighboring states. By investing in advanced infrastructure and a multidisciplinary team, we ensure that even the most complex heart conditions in newborns are treated with high success rates, giving every child the chance at a vibrant future." Addressing the clinical aspects, Dr. Raghunath Mohapatra, Sr. Consultant - CTVS, reassured

families that the majority of congenital heart defects are now curable. "The key to a successful outcome lies in timely detection and



an accurate diagnosis," said Dr. Mohapatra. "Parents should not fear the surgical process; opting for corrective surgery at the right time is essential to saving a life and ensuring a long, healthy future for the baby." Dr. Sandeep Mohanty, Consultant - Pediatric Cardiology, noted that while heart disease is the most common

birth defect, medical advancements have made treatment safer and more effective than ever. "At Apollo Hospitals, we offer a range of advanced options, including minimally invasive keyhole surgeries. A child can enjoy a normal quality of life post-surgery, provided they are evaluated as soon as symptoms appear. The right treatment at the right time is the cornerstone of a full recovery," Dr. Mohanty explained. The press conference underscored how Apollo Hospitals Bhubaneswar is transforming pediatric cardiac health in the region. By merging state-of-the-art technology with clinical expertise, the hospital continues to provide life-saving hope for young hearts.

**Media Contact:** Mr. Anupam Jena, PRO  
Apollo Hospitals Bhubaneswar, 251, Sainik School Road, Unit-15, Bhubaneswar - 751007, Phone: 8599000235, Media Queries: 0674 666 0666

# Amway India Launches Nutrilite Biotin C Plus (Zinc & Beta Carotene) that supports Skin, Hair & Nail Health

Bhubaneswar, Jan 22 (Reporter)

In today's world of late nights, high stress, and nutrient-depleted diets, even the healthiest hair, skin and nails can lose their vitality. As consumers increasingly embrace beauty-from-within solutions, Amway India, one of the leading companies supporting health and wellbeing, has launched Nutrilite™ Biotin C Plus (with Zinc & Beta Carotene)—a scientifically formulated nutraceutical that contains ingredients to support healthy hair, skin and nails from within. Positioned as a 'beyond biotin' formulation, the product goes beyond single-ingredient supplements by delivering 100% of the Recommended Dietary Allowance (RDA) of three essential nutrients, Biotin, Vitamin C and Zinc, along with Beta Carotene, reinforcing Amway's focus on science-backed nutrition and plant-forward wellness. Developed with Nutrilite's 90+ years of nutrition expertise, the product brings together essential nutrients aligned with recommended dietary allowances (RDA), reinforcing Amway's focus on everyday nutrition. Speaking on the launch, Rajneesh Chopra, Managing Director, Amway India, said, "Consumers today

increasingly recognize that overall wellbeing and external appearance are deeply interconnected. At Amway, our focus has always been on enabling people to lead more fulfilling lives through



science-backed,



Beta Carotene) strengthens our 'beauty from within' nutrition portfolio by offering a comprehensive nutrient, beyond-biotin formulation that supports everyday wellness. It also reflects

our commitment to accelerating an innovative product pipeline that empowers individuals to take charge of their wellbeing from within." Nutrilite™ Biotin C Plus (with Zinc & Beta Carotene) brings together a carefully selected blend of essential nutrients. Biotin supports hair growth and follicle health. Zinc helps strengthen and maintain healthy nails, while also supporting skin health. Vitamin C aids collagen production and provides antioxidant protection to cells against oxidative stress. Enhancing this formulation, Beta Carotene—derived from algae, one of nature's richest plant sources—acts as nature's shield against sun damage by helping reduce the impact of UV exposure, while offering photoprotection against UV-induced erythema (skin redness). Designed for adults aged 18 years and above, Nutrilite™ Biotin C Plus (with Zinc & Beta Carotene) is intended to be consumed as one tablet daily as part of a balanced diet and healthy lifestyle. The product is a nutraceutical and is not intended for medicinal use, nor should it be used as a substitute for a varied diet. Nutrilite™ Biotin C Plus (with Zinc & Beta Carotene) is now available exclusively through Distributors/Amway Business Owners, Amway stores across India and www.amway.in.

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ARCTURUS DEVELOPERS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1	Name of corporate debtor Arcturus Developers Private Limited
2	Date of incorporation of corporate debtor 06.09.2013
3	Authority under which corporate debtor is incorporated / registered ROC Delhi
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor U70100DL2013PTC257274
5	Address of the registered office and principal office (if any) of corporate debtor Flat no. 621 A 6th floor, Devika Towers, 6 Nehru place, South Delhi, New Delhi, India, 110019.
6	Insolvency commencement date in respect of corporate debtor CIRP order dated 20.01.2026 (communicated/received on 22.01.2026)
7	Estimated date of closure of insolvency resolution process 19.07.2026 (180 days from the date of order)
8	Name and registration number of the insolvency professional acting as interim resolution professional Name -IP. Megha Agrawal Registration Number -IBBI/IPA-001/IP-P01456/2018-19/12272
9	Address and e-mail of the interim resolution professional, as registered with the Board Address- 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012 (M.S.) Email: ip.meghaagrwal@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional Truenex Absolute Insolvency Resolutions LLP Plot no.72, Anjaneya Niwas, Opp. Dew Trinity Hospital, Hindustan Colony, Near Sai Mandir, Wardha Road, Nagpur 440015, E-Mail: cirp.arcturus@gmail.com
11	Last date for submission of claims 03.02.2026
12	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at: a) Weblink: https://ibbi.gov.in/en/home/downloads b) Not Applicable
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Arcturus Developers Housing Private Limited on 20.01.2026 (order received/communicated on 22.01.2026). The creditors of Arcturus Developers Housing Private Limited are hereby called upon to submit their claims with proof on or before 03.02.2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA. - Not applicable Submission of false or misleading proofs of claim shall attract penalties.	
SD/- IP Megha Agrawal Interim Resolution Professional IBBI/IPA-001/IP-P01456/2018-19/12272 AFA valid up to - 30.06.2027	
Date: 22.01.2026 Place: Nagpur	

# NAREDCO suggests higher tax limit for interest deduction on home loans, reinstatement of IT Settlement Commission

New Delhi, Jan 22 (Representative)

The National Real Estate Development Council (NAREDCO) on Thursday recommended to the union Ministry of Finance a slew of measures, including setting a higher limit for interest deduction on home loans and reinstatement of the Income Tax Settlement Commission. Addressing the press conference here, NAREDCO Chairman Dr. Niranjana Hiranandani called for a housing revolution so that housing will be available for all. He also emphasised on the rental housing mechanism to provide access to buying one's own house to everyone. "It is suggested that the deduction on account of interest payment available under Section 22 of the IT Act 2025 should be made applicable from the year in which capital was borrowed, as for principal u/s 80c and should be to the extent of full interest paid,

at least in respect of one house," the apex real estate sector body recommended to the Finance Ministry.



"At least the limit of Rs 2 lakh should be raised to Rs 5 lakh or more for owner-occupied houses. Also, a five-year period for acquisition/completion from the year of borrowing should be dispensed with," it added. NAREDCO also suggested the reinstatement of the Income Tax Settlement Commission, which was established in 1976 to provide taxpayers a one-time opportunity to enter into a compromise

and settlement arrangement with the Income-tax Authority to grant them relief from penalties and prosecution. Praveen Jain, President of NAREDCO, said, "The real estate sector plays a critical role in India's economic growth, employment generation, and urban transformation. Rationalising taxation, especially on housing finance, will directly stimulate end-user demand, provide much-needed impetus to a sector grappling with a

significant housing shortage, and offer relief to homebuyers impacted by project delays arising from cash flow constraints, while restoring overall buyer confidence." Briefing on the taxation point, Jain explained that under Section 24(b) of IT Act 1961 (Section 22 of IT Act 2025), deduction on account of interest payment on housing loans is permissible to owners of rented dwelling units to the fullest extent. But, in case of owner occupied houses the limit is set at Rs 2 lakh. Further, the deduction gets available after acquisition of construction is completed within five years from the end of financial year in which capital was borrowed. The apex housing sector body noted that the current dispute resolution scheme excludes certain specific cases, including cases where lower appellate authorities disposed of the appeal prior to the specified date (22 July 2024), but the time for filing further appeals before higher appellate authorities remains open. Elaborating on this development, Hiranandani said, "These exclusions compel taxpayers to continue with the conventional appeal process, even when they are willing to resolve disputes and settle their tax liabilities for peace of mind. To address these gaps in the existing framework, the government should reinstate the Income-tax Settlement Commission."

# Telangana AI innovation hub draws strong support at WEF 2026, signs key MoUs

Davos/Hyderabad, Jan 22 (Agency)

Telangana's push to emerge as a global AI hub received a major boost at the World Economic Forum (WEF) 2026 in Davos, as the Chief Minister A Revanth Reddy-led 'Telangana Rising' delegation signed key Memorandums of Understanding (MoUs) to strengthen AI skilling, health-care innovation and startup opportunities. As part of the initiative, Telangana signed an MoU with Pearson, the UK-based multinational education and publishing company, to support AI skilling and credentialing in the state. Pearson expressed interest in expanding its presence in Telangana and will support AI initiatives for the proposed Global AI Academy, being set up under the Telangana AI Innovation Hub (TAIH). Under the MoU, Pearson will contribute through its expertise in curriculum design, learning content, assessment frameworks, and globally recognised credentialing, subject to mutually agreed commercial arrangements. Chief Minister Revanth Reddy said Telangana aims to become a state with future-ready skilled talent by training youth in artificial intelligence and congratulated the delegation on securing the partnership. IT & Industries Minister D Sridhar Babu welcomed the development and stressed the

need for a full-fledged ecosystem to support Telangana's plans for building an AI City in Hyderabad. "Telangana hosts all the Big Tech companies. We have the talent, ecosystem and infrastructure to be the epicentre of AI," he said. Special Chief Secretary (ITE&C and Industries) Sanjay Kumar said the government will work closely with Pearson in the coming years to strengthen Telangana's high-skilled talent base and assured that necessary clearances will be facilitated for speedy implementation. In another major collaboration, Telangana signed an MoU with AI CoLab — the Collaborative Center for Artificial Intelligence in Healthcare Research and Education of Georgetown University — to work on applied research and capacity-building initiatives in AI, particularly aligned to the healthcare sector. The partnership will focus on training programmes in AI and data science, along with collaborative research in healthcare, public health and life sciences. The collaboration will also explore the possibility of hosting events and conferences to support innovation and business growth. Officials said these MoUs underline growing global interest in Telangana's AI ecosystem and its long-term vision of becoming a leading hub for AI talent, research and startup development, according to an official statement on Thursday.

# District Magistrate visited the villages and took steps to solve the problems of the villagers

Nayagarh, Jan 22 (Reporter)

The District Magistrate, Madhumita Rath visited Buguda village of Dasapalla tahasil on Wednesday morning and discussed with the villagers about the problems related to the Khordha Road Balangir railway project work. The District Magistrate held a meeting and assured to give houses to the displaced households, who lose their houses under the PMAY scheme. The villagers were happy to see the District Magistrate closely as she promised to solve the problems of Takera, Jintikabari, Gopalpur who were affected due to nonavailability of drinking water. During the visit of the District Magistrate, the Revenue Officer, Additional Tahsildar, Dasapalla, Railway Department Officers and Departmental Staff were present. He directed the Mandal Development Officer Dasapalla for the construction of railway lines.

# National Road Safety Month observed at JK Paper Mill

Rayagada, Jan 22 (Subash Surya)

The 37th National Road Safety Month is observed at JK Paper Mill, Jaykaypur to spread awareness about road safety and to promote responsible behaviour among road users. The month-long campaign focuses on reducing road accidents, preventing loss of life, and encouraging adherence to traffic rules. During this awareness programmes traffic rule demonstrations are organised. Special emphasis is given to the use of helmets and seat belts, avoidance of drunk driving, adherence to speed limits, and respect for pedestrians and

cyclists. The celebration of National Road Safety Month serves as a reminder that road safety is a shared responsibility. By following traffic rules and adopting safe driving habits, we can contribute to safer roads and help save precious lives. Mr Biswajeet Dwivadi, Vice President Commercial attended as Chief Guest and addressed the gathering. School students to obey the safety rules. A small street play was also conducted by Jagannath Natya Kala Parisad, Jaykaypur. The total programme was coronated by Satyajit Mohanty General Manager (EHS) and Safety department officials Ramaranjan Biswal, S K Patnaik and Harshraj Sahu.

# Shanthy Gears records Rs 116.82 cr revenue in FY 26 Q3

Chennai, Jan 22 (Agency)

Shanthy Gears Limited (SGL), a subsidiary of Tube Investments of India Limited (TII) which is part of Murugappa Group, has recorded Rs 116.82 crore revenue in Q3 of the current fiscal. The Board of Directors of the company met today and approved the financial results for the quarter and nine months ended December 31, 2025. The company continues to focus on 4 key priorities of Revenue, Profitability, Return on Invested Capital (ROIC) and Free Cash Flow (FCF). It recorded a Revenue of Rs 116.82 crores as against Rs 157.51 crores in Q3 FY25. The drop was mainly on account of lower order booking

in the previous quarters, a company statement said. The Profit before tax for the quarter was Rs 21.59 crores as against Rs 35.43 crores in Q3 FY25. The drop was primarily on account of de-growth in revenue. It Achieved Return on average Invested Capital (ROIC) of 31% in Q3 FY26 and recorded negative Free Cash Flow of Rs 1.72 crores during Q3 FY26 due to capital expenditure on core machines. The company achieved its highest-ever order booking of Rs 169 crores in Q3 with 28% growth. The unexecuted order book as on December 31 2025 stood at Rs 305 crores. The Board has declared an interim dividend of Rs 3 per share (300%) for the financial year 2025-26.

# KPMG inaugurates new office in Kolkata

Kolkata, Jan 22 (FN Reporter)

The KPMG Global Services Delivery platform (KGSDP) on Wednesday inaugurated a new office in Kolkata for its Tax Business Unit, reinforcing the firm's long-term commitment to the city as a key hub for global tax delivery and talent development. KGSDP began its Kolkata operations with a small group of 50 professionals working out of a co-working space, the firm said in a media release here. In just a few years, the team has grown to more than 200 highly skilled professionals, delivering complex, technology-enabled Tax and compliance services for global clients. Kolkata's growing base of finance and accounting graduates has made it particularly suited for scaled tax compliance and global mobility services, the release added.

# New greenfield manufacturing facility in India strengthens molding Solutions' Global Strategy

Pune, Jan 22 (FN Representative)

Molding Solutions, with its brands Männer, Foboha, Synventive, Thermoplay, Gammaflux and Priamus, has officially opened its new greenfield facility in India, further expanding its international production and service footprint. The site represents a key element of the company's long-term strategy and significantly strengthens its global competitiveness in hot runner systems. On January 21, customers and partners were invited to a customer event, offering insights into the new facility and its technical capabilities, said a release on Wednesday. India is one of the world's largest and fastest-growing markets for injection molding applications. The global market for hot runner systems and related injection molding technologies is estimated to be in the hundreds of millions of dollars, with Molding Solutions currently holding a market share of below 10 per cent globally. In India, the company estimates the addressable market to be approximately USD 200 million, with its current market share in the range of 15-20 per cent, reflecting strong growth momentum in the region, said the release.

# Intech Additive launches India's first 8-Laser Metal 3D Printer

Bengaluru, Jan 22 (Reporter)

Intech Additive Solutions Private Limited has announced the launch of Infinity 450 Series, India's first and largest eight-laser metal additive manufacturing system, aimed at making serial production commercially viable for industrial manufacturers. The new platform was unveiled at the ongoing IMTEX Forming 2026 at the Bangalore International Exhibition Centre (BIEC), Bengaluru. Built with a 450 x 450 x 450 mm build volume and powered by eight synchronised 500W fibre lasers, the Infinity 450 Series targets manufacturers seeking predictable economics, higher throughput and repeatable quality at production scale. The company said the system has been designed to overcome key limitations that have so far restricted metal additive manufacturing largely to prototyping and small-batch production. According to Intech Additive, the eight-laser architecture operates in parallel across precision-defined zones with calibrated overlap, ensuring consistent part quality across the entire build plate. This configuration can reduce cost per part by up to 70 percent and increase

annual throughput by as much as six times compared to conventional systems. Founder and Director of Intech Additive Solutions, Sridhar Balaram, said additive manufacturing becomes relevant for serial production only when it delivers predictable economics at scale. "With the Infinity 450 Series, we focused on cost per part, throughput and repeatability—not just speed. What makes this system production-ready is the way hardware, process and software work as one, enabling manufacturers to move from pilots to dependable serial production," he said. The Infinity platform has been engineered for industrial reliability and continuous operation. The company said zone-level synchronisation maintains uniform quality across large builds, while optimised laser utilisation and a scalable architecture support near-continuous production with minimal downtime. The system is also automation-ready, with provisions for powder handling, monitoring and end-to-end workflow integration. A key feature of the Infinity Series is its unified software environment, which integrates build preparation, multi-laser coordination, process control, monitoring and production optimisation within a

single framework. Intech Additive said this approach addresses operational fragmentation and accountability issues that often arise when hardware and software are sourced from multiple vendors. Director (Sales and Marketing) Srinivas Shastry said fragmented production environments create risk for manufacturers. "With the Infinity Series, customers get a unified hardware-software ecosystem they can operate as a production system, not an experiment. This clarity gives decision-makers the confidence to scale additive manufacturing," he said. The company is targeting sectors such as aerospace and defence, automotive, energy and tooling, where scalability, repeatability and return on investment are critical for adoption. Intech Additive said the Infinity 450 Series positions metal additive manufacturing as a viable serial production option in India by anchoring the platform around cost reduction, throughput and system-level integration. Intech Additive Solutions Pvt. Ltd designs and manufactures industrial metal additive manufacturing systems along with integrated software platforms for production-scale deployment, focusing on predictable economics and end-to-end accountability across manufacturing workflows.

# Kamdhenu to expand colour coated sheet capacity by 20pc

Hyderabad, Jan 22 (Agency)

Kamdhenu Limited, India's largest manufacturer and seller of branded TMT bars in the retail segment, on Thursday announced plans to increase the manufacturing capacity of its branded colour coated sheets by 20 percent in Telangana over the next year, citing rising demand from the housing and infrastructure sectors. The expansion is aimed at strengthening the company's market presence for its 'Kamdhenu Colour Max Sheet' brand in the state, the company said in a release. As part of the initiative, the company plans to raise sales volumes from 2,500 metric tonnes to 3,000 metric tonnes within one year. Commenting on the development, Sunil Agarwal, Director, Kamdhenu Ltd, said that the demand for colour coated sheets has seen a steady rise due to increased activity in both government and private construction projects. "The housing and infrastructure sectors in Telangana



are witnessing strong growth, leading to higher demand for premium steel products. We are aligning our production capabilities to cater to this growing market," he said. Kamdhenu Colour Max sheets are used for roofing and cladding applications across residential, commercial, and industrial projects. The company said the products conform to international quality standards and are designed to offer durability, aesthetic appeal, and faster installation. The pre-painted sheets feature a multi-layer protective coating that helps resist corrosion, cracking, and peeling, even under extreme weather conditions. The company added that the product also offers thermal insulation benefits, helping regulate indoor temperatures. Kamdhenu said the product range supports green building practices by reducing the overall carbon footprint of construction projects. The company leverages its technical expertise and advanced manufacturing processes to ensure consistent product quality, with all products undergoing stringent quality checks.

**Shivaji Garden, Bhillwara (Raj.)**  
Bank of Baroda Mob. No. 878932264, E-mail: vjhr@bankofbaroda.com

**APPENDIX IV (See Rule 8(1)) POSSESSION NOTICE (For Immoveable Property)**

Whereas, the Authorised Officer of the Bank of Baroda under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 11.11.2025 calling upon the Borrower/Co-borrower: (1) Mr. Dharmesh Kumar S/o Mr. Bhanwar Lal Prajapat, (2) Mrs. Leela Kumari W/o Mr. Dharmesh Kumar, Address: Village Kumhari Kheda, Bemali Kareda, District Bhillwara (Rajasthan) 311804 to repay the amount mentioned in the notice being Rs. 18,24,036.48 (in words Rupees Eighteen Lakh Twenty Four Thousand Thirty Six and Paise Forty Eight only) as on 11.11.2025 + further interest and other expenses within 60 days from the date of receipt of the said notice. The borrowers/mortgagors/guarantors having failed to repay the amount, the notice is hereby given to the borrowers/mortgagors/guarantors and public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under section 13(4) of act read with rule 8(1) of the Security Interest (Enforcement) Rule 2002 on this 17th day of January of the year 2026.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of Baroda for an amount of Rs. 18,24,036.48 (in words Rupees Eighteen Lakh Twenty Four Thousand Thirty Six and Paise Forty Eight only) as on 11.11.2025 + further interest and other expenses thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

**DETAILS OF MORTGAGED IMMOVABLE PROPERTY**

Residential land and building situated at Patta No. 47, Village Kumhari Kheda, Bemali Kareda, District Bhillwara (Raj.) - 311804 having area (built-up area 2080.96 sq. ft.) in the name of Shri Dharmesh Kumar S/o Shri Bhanwar Lal Prajapat. Boundaries: East - Property of Gopal S/o Bhanwar Lal Prajapat, West - Road, North - Property of Bhagwan S/o Banna Ji, South - Road.

Date: 17.01.2026 Place: Bhillwara Authorised Officer, Bank of Baroda

**Shivaji Garden, Bhillwara (Raj.)**  
Bank of Baroda Mob. No. 878932264, E-mail: vjhr@bankofbaroda.com

**APPENDIX IV (See Rule 8(1)) POSSESSION NOTICE (For Immoveable Property)**

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The borrowers/mortgagors/guarantors having failed to repay the amount, the notice is hereby given to the borrowers/mortgagors/guarantors and public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under section 13(4) of act read with rule 8(1) of the Security Interest (Enforcement) Rule 2002 on this 17th day of January of the year 2026.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of Baroda for an amount of Rs. 14,33,455.08 (in words Rupees Fourteen Lakh Thirty Three Thousand Four Hundred Fifty Five and Paise Eight only) as on 10.09.2025 + further interest and other expenses thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

**DETAILS OF MORTGAGED IMMOVABLE PROPERTY**

Residential property Patta No. 08, dated 23.05.2023, Book No. 2565, situated at Village Ralia, Gram Panchayat Ralia, Panchayat Samiti Bandeda, District Bhillwara, in the name of Shri Mukesh S/o Shri Ramcharan. Boundaries: East - Road, West: House of Giriraj Somani, North- House of Mukesh, South - House of Bhairo/Radheshyam.

Date: 17.01.2026 Place: Bhillwara Authorised Officer, Bank of Baroda

**पंजाब नेशनल बैंक**  
punjab national bank

ARMB (824400); 2 Nehru Place, Tonk Road, Jaipur  
Mail: cs8244@pnb.co.in

**SALE NOTICE FOR SALE OF MOVABLE PROPERTIES**

**E-Auction Sale Notice for Sale of movable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision of Section 13(2) of the Security Interest (Enforcement) Rules, 2002.**

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable property charged to the Secured Creditor, the constructive/physical/symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

Lot No.	Name of the Branch	Description of the Movable Properties Charged / Owner's Name	(A) Date of Demand notice u/s 13(2) of SARFAESI Act, 2002	(A) Reserve Price (Rs. in Lacs)	Date/time of E-auction	Details of the encumbrances known to the secured creditors
			(B) Outstanding amount as on	(B) EMD (Last date of deposit of EMD)		
1.	311400 Shri Madhopur	Plant and Machinery situated at Industrial Area Plot No G-269, RIICO Palsana Dist. Sikar-332402 in the name of Mr. Chetan Loknathka s/o Mr. Mali Ram Proprietor of M/S Lok Agro; Bounded: East -Plot No G-269(A) West-Plot No G-268 North-Road 18 Meter's Wide South-by :Plot No F-280 Goshala Market Srimadhampur Dist: Sikar 332715. Mrs. Seema Sharma D/O Mr. Mahesh Chand Sharma; Goshala Market Srimadhampur Dist: Sikar 332715	A)19.03.2023 B) Rs. 67,27,696.58 as on 31.12.2025 + further interest+Exp. C) 11.12.2025 D) Physical	A)Rs. 15,25,000/- (excluding Taxes as applicable) B) Rs. 1,52,500/- (EMD Deposit) up to 26.02.2026 by 11.59 PM C) Rs. 10,000/- D) 23-02-2026 From 11.00 AM to 4.00 PM	27.02.2026 From 11 AM to 4 PM	Not Known

**TERMS AND CONDITIONS:** The sale shall be subject to the Terms and Conditions prescribed in the Security Interest (Enforcement) Rules, 2002 and to the following further conditions: 1. The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATSOEVER THERE IS BASIS" without movable items. 2. The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation. 3. The Sale will be done by the undersigned through e-auction platform provided at the Website: <https://baanet.com> on 27.02.2026 @ 11.00 AM. 4. For detailed term and conditions of the sale, please refer <https://baanet.com>. 5. Platform for e-auction will be provided by e-auction service provider: M/s PNB Alliance Pvt. Ltd. having its Registered office at Unit 1, 3rd Floor, VIOS Commercial Tower, Near Wadala Truck Terminal, Wadala East, Mumbai-400037 (Helpdesk Number: +91 8291220220, Email Id: support.ebk@pnballiance.com).

Date: 22.01.2026 Place: Jaipur **STATUTORY SALE NOTICE UNDER RULE 9(1) OF THE SARFAESI ACT, 2002** Authorised Officer Punjab National Bank

## EDITORIAL

### Forget Prompts: ve.ai Reads the Signal of Your Intent to Write the Future



Last week marked a paradigm shift in human-computer interaction with the official launch of Ve, a first-of-its-kind "Intent AI" designed to act as a seamless thinking partner. With dual headquarters in San Francisco and Hyderabad, and led by AI scientist Vijay Eesam, Ve moves beyond the era of manual prompting, anticipating a user's thoughts and drafting content inline, directly at the cursor, across the world's most popular digital workspaces. The Cursor That Reads Your Mind While traditional AI requires explicit instructions, Ve operates on the "signal" of human intent. By synthesizing context, memory, relationships, and professional goals, Ve predicts what a user is about to say and drafts it in real-time. Whether in Gmail, Slack, LinkedIn and more, the AI remains dormant until the user taps the "Fn" key, allowing the software to step in only when invited. "Intent is what exists before language. It is the direction of your mind before it becomes a sentence," said Vijay Eesam, Founder & Chief Scientist at Ve.ai. "I do not think humans should have to do that forever, translating thoughts into prompts and waiting for instructions. For the first time, a system can work from that signal. That is what Ve is." Intent as Interface: No Prompts, No Tab-Switching Ve is built on the belief that you shouldn't have to explain yourself to your tools. Unlike monolithic models used by billions, Ve is designed to be a personal intent model for each individual. It understands the nuances of where you are: it might draft a concise, high-speed response in Slack, while opting for a more deliberate and polished tone for a LinkedIn message, all without a single prompt. "I didn't learn a new interface. I didn't learn how to deliver the perfect prompts," noted a lead presenter during the launch demo. "I just did what I usually do: click where I want to respond, and it met me there." Privacy as a Foundation Ve is built on a simple, uncompromising belief: Your intent is personal, and your context is yours. Software should only step in when asked. Because Ve lives on your device, it doesn't require complex integrations into every individual app. It simply meets you wherever your cursor is, providing a secure, encrypted experience that respects the boundary between human thought and machine assistance. A Vision for the Speed of Thought The launch of Ve represents a future where a strong will and clear intent are the only requirements for digital creation. By removing the "prompt tax" that slows down productivity, Ve allows users to move at the speed of their own minds. "Our vision is a future where you are not judged by the words you use, but by the ideas you have," says Eesam. About Ve Ve is an Intent AI company based out of San Francisco and Hyderabad, dedicated to closing the gap between human thought and digital execution. Founded by Vijay Eesam, Ve is reimagining the cursor as an intelligent extension of the human mind, prioritizing privacy and user agency above all.

## Mittal Builders shapes Matungas landscape with premium redevelopment projects

Mittal Builders, one of Mumbai's most trusted and established real estate developer, is playing a defining role in the city's redevelopment journey. With landmark projects across prominent neighbourhoods, the developer is focusing on building contemporary living spaces that respond to evolving urban needs while preserving the character and continuity of established communities. Mittal Builders Logo One of its ongoing luxury redevelopment project is located in Matunga (East), a joint venture with Godrej Properties Ltd., reinforcing Mittal Builders' collaborative approach to large-scale, high-quality redevelopment. The project, spread across 1.4 acres, is located near the iconic Five Gardens, with a Gross Development Value (GDV) of over INR 900 crore. Prospective homeowners can experience expansive 3 BHK residences with

curated amenities that blend timeless architecture with comfort. The project also unveils its show flat, offering a glimpse into the elegance and lifestyle it promises. Matunga remains one of Mumbai's most distinctive residential neighbourhoods defined by its green cover and deeply rooted community life. Its calmness continues to be its strongest appeal even as the city around it has transformed. Generations of families have lived here, giving the area a sense of warmth and familiarity that few neighbourhoods can match. The presence of reputed educational institutions and

healthcare facilities has further shaped Matunga's identity over the years. More recently, artisanal cafés, boutique dining, and wellness spaces have added a contemporary rhythm to the locality. Located between South and Central Mumbai, Matunga offers easy access to business hubs like BKC, Lower Parel, and Worli, and yet remains distinctly residential in feel. Akshay Mittal, Promoter, Mittal Builders, said, "For our luxury Matunga project, we have kept every stage of planning and design true to the character of the neighbourhood. At the heart of this journey are the 130-plus tenants who have trusted



us through the shift from tenanted redevelopment to ownership. It is our goal to foster a community and a better quality of life. Looking at 2026, we expect premium redevelopment to play a larger role in our portfolio with new launches in the second half of the year." Speaking on future plans, Rahul Mittal, Promoter, Mittal Builders, "We have strived to build in established neighbourhoods with long-term vision. We are currently evaluating expansion opportunities across Matunga, including Five Gardens, and Wadala. Our approach is to grow with intent without compromising on timely delivery and backing locations where quality, scale, and liveability come together in a meaningful way." By combining redevelopment expertise, selective collaborations, and a clear focus on locations with proven demand, Mittal Builders continues to strengthen its footprint

in the city's premium housing segment. As Mumbai's landscape evolves, Mittal Builders remains committed to delivering projects that balance contemporary living with the character and continuity of the communities they are part of. About Mittal Builders Founded in 1952, Mittal Builders is a zero-bank-debt real-estate developer headquartered in Mumbai, delivering landmark residential, commercial, and township projects. Its portfolio exceeds 50 million sq. ft. across more than 2,000 buildings that define skylines in Mumbai, Thane, Pune, Delhi, Bangalore, Hyderabad, and Nagpur. Guided by a commitment to quality, punctual delivery, and community-first design, the company is advancing Mumbai's redevelopment movement through infrastructure-aligned planning that creates future-ready spaces rooted in trust and transparency.

## Adarsh World School, Dwarka Leads the Way in Emotional Intelligence and Resilience Building with Strong Student Outcomes

As modern education evolves, Adarsh World School, Dwarka, has taken a forward-thinking step by embedding India's First Mental Health Education Curriculum by "The Mind Sync" into its daily timetable, ensuring that emotional skills grow alongside academic excellence. This integration reflects the school's belief that confident, expressive, emotionally grounded children learn, collaborate, and adapt better in an ever-changing world. Conceptualised by Dr. Shivam Dubey, a Harvard-trained psychiatrist, and led by Mr. Manas Dubey, Founders of The Mind Sync, the programme aligns strongly with the growing emphasis by the Ministry of Education and NCERT on embedding emotional well-being into mainstream schooling. Its successful implementation was enabled by the dedicated efforts of our visionary mental health advocate, Mr. Virender Gupta, whose work in actively spreading awareness of mental health education across Delhi played a pivotal role in bringing this programme to the school. Additionally, Senior Programme Manager, Ms. Rashika Khandelwal, has ensured a deeply contextual and smooth implementation at Adarsh World School, making the programme feel like a natural

extension of the school's learning culture. Teachers completed a specialised certification pathway that qualified them as Mental Health Educators. This training has not only equipped teachers to support students with clarity

research-proven curriculum which included mindfulness, emotional check-ins, reflective questions, problem-solving and positive psychology activities, the school conducted its first round of two assessments under The Mind Sync



and sensitivity but has also enhanced their emotional balance, communication skills, and professional confidence, an impact they have acknowledged. With this strengthened capacity, teachers now naturally weave mindfulness cues, emotional vocabulary, reflective dialogue, and calm classroom practices into daily routines. Once the foundational routines were established with the help of a

framework i.e. Self-Awareness and Self-Management. Students showed remarkable growth across both. In the Self-Awareness assessment, which measured their ability to identify emotions, recognise strengths, express needs, and understand their internal experiences, students achieved an impressive 97.82%, reflecting strong emotional clarity for their age group. Teachers observed that they became more articulate about

their feelings, more confident during classroom discussions, and more comfortable sharing challenges without hesitation. Similarly, in the Self-Management assessment, which evaluates how well students regulate emotions, manage stress, stay focused, follow routines, and make calm decisions, students demonstrated 97.55% progress. This translated into visible improvements in impulse control, attention span, and everyday behaviour routines, with teachers noting reduced classroom anxiety and more mindful, steady responses during transitions and assessments. These results reflect a deeply encouraging trend: students are not just learning neuroscience concepts; they are applying them independently in real moments of stress, conflict, and academic challenge. Younger students used breathing techniques to calm down, while older students demonstrated maturity in decision-making, peer interactions, and task completion. Parents, too, shared that children were more expressive at home, more independent in managing small challenges, and more thoughtful in their communication — reinforcing the strength of a school-home ecosystem. Reflecting on the outcomes and impact of The Mind Sync curriculum, Dr Shilpi Bhardwaj, Vice Principal, Adarsh World School, shared, "In

today's rapidly changing world, schools must educate beyond textbooks. At Adarsh World School, we have always believed that education must evolve with a child's needs. Integrating The Mind Sync's curriculum into everyday classrooms has helped our students express themselves better and approach challenges with calm and clarity. When children feel understood, emotionally safe, and confident, learning naturally flourishes. This is the kind of education that creates lasting impact." Through this programme, Adarsh World School is setting a benchmark for how Indian schools can prepare students for the future: not only academically skilled but emotionally intelligent, self-aware, and resilient. The school's commitment to this integration makes it clear that when emotional well-being becomes part of daily schooling, children flourish in learning, in relationships, and in life. As the work deepens, the school remains committed to shaping learners who are academically capable, emotionally grounded, socially aware, and ready to navigate the demands of a rapidly changing world. In doing so, Adarsh World School stands as an example of how emotional development and academic excellence grow strongest when nurtured together.

## OTM 2026 Set to Bring the Global Travel Industry to Mumbai as India's Outbound Market Accelerates

OTM 2026, Asia's leading travel trade show, will take place in Mumbai from 5 to 7 February 2026 at the Jio World Convention Centre. Recognised by NielsenIQ as the Leading Travel Trade Show in India and Asia for two consecutive years, OTM 2026 is expected to host over 2,200 exhibitors from more than 60 countries, with 45+ National Tourism Organisations already confirmed and 30+ destinations participating exclusively at OTM. The show is also set to welcome 50,000+ trade visitors and 1,000+ hosted and VIP buyers, bringing together the global travel ecosystem at a time when India has emerged as one of the world's most strategically important outbound tourism markets. OTM, Asia's Leading Travel Trade Show to host 2,200+ exhibitors from 60+ countries at Jio World Convention Centre in February (PRNewsfoto/Fairfest Media Limited) India: From Emerging Market to Strategic Priority Before the pandemic, India was often viewed as a promising but still emerging outbound market for many destinations. Today, that perception has shifted decisively. Rising disposable incomes, expanding air connectivity and a growing appetite for long-haul and experience-led travel have positioned India as a primary growth engine for global tourism. OTM 2026 reflects this transition

clearly, marking a defining moment both for the platform and for India's role in global destination strategy. Exotic and Emerging Destinations Signal a New Phase of Engagement What sets this edition apart is how visibly this shift is reflected in destination participation. Countries that were once considered niche or aspirational for Indian travellers are now actively engaging with India as their next growth market. Confirmed participation at OTM 2026 spans a wide global spectrum, including Bhutan, Cambodia, Cayman Islands, Fiji, Georgia, Greece, Indonesia, Israel, Kenya (KATO), Korea, Malaysia, Malaysia Airlines, Mauritius, Morocco, Namibia, Nepal, Oman, Peru, Philippines, Seychelles, Singapore, South Africa, Sri Lanka, Switzerland, Taiwan, Tanzania, Türkiye, Uganda and Zambia, alongside city and regional destination bodies such as Visit Almaty, Visit Brussels and Danang Tourism Promotion Centre. Several of these destinations are participating exclusively at OTM 2026, underscoring the platform's strategic importance as their primary interface with the Indian travel trade.

Destinations including Cambodia, Cayman Islands, Fiji, Greece, Indonesia, Israel, Mauritius, Morocco, Namibia, Oman, Peru, Philippines, Qatar, Seychelles, Singapore, South Africa, Switzerland, Taiwan, Tanzania, Türkiye and Uganda are investing in long-term trade partnerships and market development through OTM. Reflecting the growing importance of



air connectivity in unlocking outbound travel from India, OTM 2026 will also see the participation of Malaysia Airlines as the Partner Airline, with the biggest Pavilion at OTM, as well as the biggest-ever participation by Air India, showcasing the airline sector's role in supporting India's expanding global travel footprint. Established Markets Reinforce Long-Term Commitment Alongside emerging and exotic destinations established

Western markets continue to reinforce their commitment to India. Major European destinations, supported by participation from organisations such as the European Tourism Association, as well as countries including France and Greece, will be present at the event. Participation from the US Commercial Service further highlights sustained strategic interest from North America. Africa is also emerging as a key focus region, with multiple African tourism boards participating officially as countries across the continent increasingly position India as a core source market for leisure, adventure, wildlife and experiential travel. A Platform Designed for Business Outcomes OTM has reinforced its positioning as a focused B2B market-access platform designed to deliver measurable ROI. The 2026 edition will see participation from airlines, hotels and resorts, destination management companies, cruise operators, attractions, travel technology providers and the wider travel and tourism ecosystem. Structured engagement remains central to the platform, with 50,000+ pre-scheduled B2B meetings expected to facilitate targeted conversations and

meaningful commercial outcomes for exhibitors and buyers. OTM Forum: Leadership, Insight and Industry Direction Complementing the exhibition, OTM Forum will host a robust programme of thought leadership and market intelligence sessions, bringing together senior leaders from destinations, airlines, travel platforms, corporate travel, MICE, weddings and technology. Key sessions will examine themes such as India's journey toward becoming a 100-million outbound traveller market, evolving demand drivers amid global disruption, the role of agentic AI in travel, the future of corporate travel, emerging destination demand and the renewed relevance of intermediaries in India's travel ecosystem. Confirmed speakers include senior executives from Cleartrip, Paytm Travel, TBO, Sabre, SOTC Travel, Skyscanner, Thomas Cook India, Indigo, RateGain, Thrillophilia, Pickyourtrail and Dream Set Go, alongside leaders from tourism boards including Switzerland Tourism, Sarawak Tourism Board, Malaysia, Mauritius Tourism Promotion Authority and the Cayman Islands Department of Tourism, as well as travel journalists and industry analysts. The event will also feature CineLocales, a dedicated marketplace connecting global destinations with film, television and OTT production

stakeholders, highlighting the growing convergence of tourism, content and destination branding. Commenting ahead of the event, Sanjiv Agarwal, Chairman & CEO, Fairfest Media Ltd., said, "For a long time, India was seen as an emerging opportunity. Today, it is one of the most sought-after and strategic travel markets globally. OTM was created to serve this exact moment, as a platform where the global travel industry can engage directly with India's decision-makers in a focused, ROI-driven environment. With OTM 2026, we are building on the strong confidence shown by the industry and delivering an even more impactful edition with exhibitors from over 60 countries participating." About OTM and Fairfest Media: OTM is Asia's leading travel trade platform, connecting global travel suppliers with India and Asia's fastest-growing travel markets through large-scale exhibitions, curated buyer programmes and structured B2B engagement. OTM is organised by Fairfest Media. Founded in 1989, Fairfest Media is a global trade show organiser and media company, providing platforms for doing business in the world's fastest-growing markets. Fairfest recently acquired WTE Miami, the fastest-growing travel show in the United States, which will be held at the Miami Beach Convention Centre on the 27th and 28th of October, 2026.

## "Truth cannot be transferred:" Akhilesh Yadav on Sambhal judge transfer issue

Lucknow, Jan 22 (Representative):

Samajwadi Party President Akhilesh Yadav has criticised the BJP government in Uttar Pradesh over transfer of a judge in Sambhal who has been transferred for ordering the filing of a case against the CO and others in a violence case. "Truth cannot be transferred," Akhilesh Yadav said. He alleged that the government is afraid of truth coming out and said that in the current times, capitalist forces are becoming dominant. In such a situation, the responsibility of the socialist increases to strengthen the socialist movement by advancing the ideas of Janeshwar Mishra, Dr. Lohia, Baba Saheb Dr Ambedkar, and Mulayam Singh Yadav. He announced that if any sadhu or saint is insulted, the Samajwadi Party will stand with them in their fight for respect. He attacked the BJP government, stating that an incident of misbehaviour with sadhus and saints has come to light at the

Prayagraj Magh Mela. Akhilesh Yadav paid tribute to ocialist thinker Dr Janeshwar Mishra, popularly



known as "Chhote Lohia," at Janeshwar Mishra Park here on the death anniversary of the socialist thinker. Speaking to the media, he said the SP is taking forward the fight for PDA (Pichhda, Dalit, Alpsankhyak - Backwards Classes, Dalits, and Minorities). He said they are committed to carrying forward the principles and movement given by Janeshwar Mishra. Akhilesh also raised questions about the

government regarding the death of an engineer in Noida. He said that even after the incident, the government machinery could not save the victim's life in time. He alleged that no action was taken for several hours because it was dismissed by saying that the water was cold. Calling it administrative insensitivity, he asked the government to explain what steps are being taken to prevent such incidents from happening again.

Akhilesh Yadav also criticised Chief Minister Yogi Adityanath, saying, "We all saw that when he was doing yoga, he was stumbling on one leg, would you call him a Yogi?" He said the BJP people are the kind of people who resort to such actions when they feel that they cannot get votes based on religion or through

the path of Sanatan Dharma. He said that the path of Sanatan Dharma is the "path of truth, the path of righteousness, and the path of justice. The Sanatan path is one that takes everyone along. We should respect our saints and all the revered people. We should visit them from time to time and seek their advice. This is Sanatan Dharma." Asked about Satua Baba, Akhilesh Yadav said he doesn't know Satua Baba, even though he has also been the Chief Minister. He said he has seen Satua Baba and knows what he used to whisper in Azam Khan's ear. He appealed to all the saints and sages not to provoke the government. Responding to Deputy Chief Minister Brajesh Pathak's statement, he retorted sarcastically that the Deputy Chief Minister should "apologise." "Without naming the memorial site, he said "he will have to stand like the three statues, without moving or stirring." He said that in the government where he is the Deputy Chief Minister, he often gets "reprimanded."

## Rs 165 cr road works completed ahead of Medaram Jathara, parking arranged across 1,418 acres

Hyderabad, Jan 22(Agency)

With just five days left for the commencement of the Medaram Sammakka-Saralamma tribal festival, lakhs of devotees are already arriving at Medaram every day to offer advance prayers. Keeping in view the massive turnout expected between January 28 and 31, the Telangana government has completed large-scale infrastructure works, including road strengthening and construction worth Rs. 165 crore and parking arrangements across 1,418 acres, an official release stated on Thursday. Officials estimate that over 1.5 crore devotees will attend the biennial Jathara this year. In preparation, the government has developed and strengthened all major roads leading to Medaram, covering national highways, Roads and Buildings (R&B) routes, and Panchayat Raj roads. A total of 39 main roads leading to Medaram fall under various departments. In addition, 10 new roads and three culverts have been constructed to ease movement and reduce traffic bottlenecks during peak festival

days. As part of National Highway works, strengthening, repairs, and construction of new bridges on eight highways have been completed at a cost of Rs. 360 lakh. Key stretches taken up under this department include strengthening and recarpeting works on the Pasra-Bhupalpally (33 km), Tadwai-Narlapur (20 km), and Chinnaboyinapalli-Urattam (23 km) routes. Barricading arrangements have also been made from the Chilakala Gattu Sammakka route to the Gaddelu area, along with barricades at the Sammakka temple and police camps. Construction and repairs of helipads were also undertaken at police camps as part of festival preparedness. The Panchayat Raj Engineering Department undertook 84 works for Rs. 52.21 crore. Meanwhile, the Tribal Welfare Engineering Department completed infrastructure works, including the construction of three new buildings, repairs to 29 existing buildings, and five new roads, among other works, at a cost of Rs. 8.08 crore. The government has also arranged drinking water facilities and toilets at these parking areas for the convenience of devotees and vehicle drivers.

## HRTC pensioners decry pension delays, signal possible agitation

Shimla, Jan 22 (Agency)

Pensioners of the Himachal Road Transport Corporation (HRTC) have strongly protested the continued delay in the release of their monthly pensions, alleging apathy on the part of the state government despite repeated assurances. They termed the delay beyond the 22nd of the month as a "New Year's gift" that has caused financial distress to thousands of



retired employees. In a joint statement, office-bearers of the Road Transport Pensioners Welfare Organisation said the government led by Chief Minister Sukhvinder Singh Sukhu has failed to find a permanent solution to the pension issue even after more than two years in office. They alleged that while the government publicly claims pensions should be paid on time, it has not ensured the

timely release of funds, calling this approach deceptive. State President K.C. Chauhan, Vice President Surendra Gautam, President Devraj Thakur, General Secretary Nanak Shandil, and Media In-charge Devendra Chauhan stated that the file for releasing the pension budget for the current month has reportedly been lying pending on the Chief Minister's table for the past week without any decision. The pensioners also alleged discrimination, pointing out that while a three percent Dearness Allowance has been granted to other categories, HRTC pensioners have been excluded from the benefit. They further condemned the continued practice of releasing pensions in phases based on age, despite assurances from the corporation's Managing Director that all pensioners would be paid simultaneously. "If discriminatory treatment continues, pensioners and their families would democratically boycott the government and the Congress party, and a joint statewide movement would be launched in February," pensioners warned. The pensioners have appealed to the Chief Minister to immediately release funds to ensure payment of pensions without further delay.

## Korean woman molested at Bengaluru Airport, accused arrested

Bengaluru, Jan 22 (Bureau)



A Korean woman visiting friends in Bengaluru was allegedly molested at Kempegowda International Airport by an airport staffer posing as a security official, police said on Thursday. The accused, identified as Afan Ahmed, was arrested within minutes of the complaint being lodged. According to police, the incident occurred on January 19, after the woman had completed her security and immigration formalities. Afan Ahmed reportedly approached her, claiming that a "beeping sound" was detected from her luggage and insisted on conducting a "personal security check". He took her to an area near the men's restroom and allegedly molested her. When she resisted, he reportedly left, saying, "Thank you."

The victim, realising the man was not an official, sought help from Singapore Airlines and Air India staff, who assisted her in approaching the police. Based on CCTV footage, the accused was apprehended within 20 minutes of the complaint. An FIR has been registered, and the investigation is ongoing. Speaking about the incident, the woman said, "It is not the whole of India. It is just an incident. It is someone whose morals are totally wrong. He doesn't represent the whole of India. The system is getting better, though." She also highlighted the global issue of power imbalance in airport security checks and stressed the need for professional conduct, including checks by women officials who introduce themselves and explain procedures properly.

NORTHERN RAILWAY				
Invitation of Tenders through E-Procurement system				
Principal Chief Materials Manager, Northern Railway, New Delhi-110001, for and on behalf of the President of India, invites e-tenders through e-procurement system for supply of the following items:-				
S. No.	Tender No.	Brief Description	Qty.	Closing Date
01	09252374	RUBBER KIT FOR LOAD SENSING DEVICE	6844 SET	09-02-26
02	01250045A	REGULATING EQUIPMENT (ATD) - THREE PULLEY TYPE WITH MODIFIED PULLEY	720 NOS	11-02-26
03	01251825	PORCELAIN BRACKET INSULATOR (RI- 6030-1) (1050 MM CD)	2890 NOS	16-02-26
04	09263057	KIT OF PU PAINTS	718 SET	16-02-26
05	18251059	PRE-PRINTED COMPUTER TICKETS (PERFORATED) FOR UTS	80894 NOS	19-02-26
06	12260029	EARTHING CABLE COMPLETE 70 SQ.MM	17350 NOS	25-02-26
07	07250438	INDICATOR FOR AIR BRAKE SYSTEM OF LHB COACHES	950 NOS	17-03-26
08	07250235	HEX. HEAD BOLT M 20X100(H.T) FOR LHB/FIAT BOGIE	166000 NOS	19-03-26
NOTE -1. Vendors may visit the IREPS website i.e. www.ireps.gov.in for details. 2. No Manual offer will be entertained. Tender Notice No. 81/2025-2026 Dated : 22.01.2026 23/02/2026				
SERVING CUSTOMERS WITH A SMILE				

NORTHERN RAILWAY			
NOTICE FOR E-AUCTION			
Senior Divisional Commercial Manager/FS, Delhi Division, Northern Railway, in terms of Railway Board letter no. 2022/TC(FM)/10/04 dated 13.06.2022, invites bids through e-Auction (www.ireps.gov.in) for the contract of Parking cum Management and Stacking at Parcel Godown, Near Coach Care Centre at Anand Vihar Railway Station (ANVT) with the area of 2813.40 sq. mtr. for a period of 5 (five) years as per detail and schedule given below:-			
S. No.	Date & time of e-Auction	Assets to be auctioned	
1.	05.02.2026 at 13:00 hrs.	The contract of Parking cum Management and Stacking at Parcel Godown, Near Coach Care Centre at Anand Vihar Railway Station (ANVT) with total area of 2813.40 sq. mtr. for a period of 5 (five) years.	
Important notes: 1. For more information, requirement and various aspects regarding these e-Auctions, interested bidders are advised to visit https://www.ireps.gov.in/html/helpdesk/learning_centre.html. (e-Auction leasing section). 2. Earnest Money Deposit (EMD): 10% of the total contractual bid value to be deposited online during the auction. EMD of the successful bidder will be retained as Security Deposit. 3. Railway Administration reserves the full and absolute rights to short terminate these contracts at any point of time and/or for taking any decision regarding the discontinuation/continuation of these contracts with modified/additional terms and conditions depending upon the situations.			
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221/26			

## Vizhinjam Port Phase-II to be launched on Jan 24

Thiruvananthapuram, Jan 22 (Representative)

Kerala is set to take another major stride in its development journey with the launch of the second phase of construction of the Vizhinjam International Seaport, envisioned as India's largest transshipment hub. The construction inauguration of the Phase-II development works will be held at 4 pm on January 24, with Chief Minister Pinarayi Vijayan formally launching the project. Ports Minister V.N. Vasavan will preside over the function, while union Minister for Ports, Shipping and Waterways Sarbananda Sonowal will attend as the chief guest. Several ministers, MPs, MLAs, senior officials, local body representatives, and industry leaders will also participate in the event. As a result of the state government's development-oriented initiatives, the Vizhinjam port's comprehensive development, originally scheduled for completion by 2028, is now being fast-tracked for completion by 2025. In line with a supplementary concession agreement signed in 2023, the second, third, and fourth phases of the port will be developed in an integrated manner nearly 17 years ahead of the original timeline. Within just one year of commencing operations, Vizhinjam has handled 1.513 million TEUs from 710 vessels, demonstrating strong operational efficiency. During this short period, the port has also launched direct shipping services to major ports across Europe, the Americas, Africa, and Asia, establishing itself as a crucial link in global maritime trade and a strategic commercial gateway for South Asia. India's first

automated port, the Vizhinjam International Deepwater Seaport, commissioned its first phase with an annual installed capacity of one million TEUs on December 3, 2024. Since then, commercial operations at the port have been progressing



smoothly and successfully. Building on this success, the government has decided to expedite the subsequent stages of development. Under Phase II, the port's annual capacity will be expanded from one million TEUs to five million TEUs. The berth length will be increased from 800 metres to 2,000 metres, while the breakwater will be extended from three kilometres to four kilometres. New infrastructure, including a railway yard, multipurpose berth, liquid terminal, and tank farm, will also be developed as part of this phase, with the total investment estimated at Rs 9,700 crore as per the master plan. Once Phase II is completed, Vizhinjam will be fully equipped to handle both inbound and outbound container movements, including transportation of containers by road. The addition of a cruise terminal will enable large cruise liners to berth at Vizhinjam, significantly boosting tourism in Kerala and contributing to the state's overall economic growth. The liquid terminal being constructed in the second phase will allow large vessels to refuel at Vizhinjam during long-distance voyages, a facility currently available only at select major ports.

Given Vizhinjam's strategic location close to international shipping lanes between Southeast Asia and Europe, this facility is expected to attract more vessels and substantially enhance the state's tax revenues. A key advantage of the Phase-II expansion is that no additional land acquisition will be required, as 55 hectares of land will be created through sea reclamation. With the expansion of the container yard, the number of containers that can be stored at a time will increase from 35,000 to one lakh. The total number of cranes at the port will rise to 100, including 30 ship-to-shore cranes and 70 yard cranes. With the berth length extended to two kilometres, Vizhinjam will become India's largest straight-berth port, capable of accommodating four mother ships simultaneously. The breakwater will also be extended to four kilometres, and the arrival of new shipping and logistics companies is expected to create significant employment opportunities. Vizhinjam port's growth has been marked by several milestones since construction began in December 2015. The port received its first vessel in October 2023, began trial operations in July 2024, and commenced commercial operations in December 2024. It was formally commissioned in May 2025 and has since hosted some of the world's largest container vessels, introduced ship-to-ship bunkering services, and secured ICP status, placing Vizhinjam on the international seaport map. So far, commercial operations at Vizhinjam port have generated approximately Rs 106 crore in tax revenue for the state government, underscoring the port's rising importance as a driver of Kerala's economic and maritime growth.

## KIND ATTENTION RAIL PASSENGERS! SPECIAL TRAINS FOR MAGH MAHOTSAV-2026

For the convenience of Rail passengers during Magh Mahotsav-2026, Northern Railway has decided to run following special trains to clear extra rush of traffic at Thiruvavaya Station over Southern Railway. The details are as under:

04358/04357 Varanasi - Ernakulam Jn. - Varanasi Reserved Special Express					
Train No.: 04358	STATIONS				Train No.: 04357
ARR. DEP.	↓	↑	ARR.	DEP.	ARR. DEP.
----	16:30	Varanasi	03:00	----	
18:45	18:50	Prayagraj Chheoki	23:45	23:50	
22:53	22:55	Manikpur Jn	20:38	20:40	
00:03	00:05	Satna	18:08	18:10	
03:00	03:05	Jabalpur	15:25	15:30	
06:40	06:50	Itarsi Jn	11:50	12:00	
08:48	08:50	Betul	08:58	09:00	
12:00	12:05	Nagpur Jn	06:00	06:05	
13:38	13:40	Hinganghat	03:55	03:57	
16:08	16:10	Balharshah	02:33	02:35	
17:33	17:35	Belampalli	00:18	00:20	
19:08	19:10	Jamikunta	22:33	22:35	
20:13	20:15	Warangal	21:33	21:35	
21:28	21:30	Dornakal Jn	20:03	20:05	
00:10	00:20	Vijayawada Jn	17:40	17:50	
00:53	00:55	Tenali Jn	16:53	16:55	
02:28	02:30	Ongole	15:03	15:05	
03:58	04:00	Nellore	13:23	13:25	
05:00	05:10	Gudur Jn	12:40	12:50	
07:43	07:45	Perambur	10:28	10:30	
09:38	09:40	Katpadi Jn	08:08	08:10	
11:03	11:05	Jolarpettai Jn	06:48	06:50	
12:35	12:40	Salem Jn	05:00	05:05	
13:40	13:50	Erode Jn	03:50	04:00	
14:38	14:40	Tiruppur	02:38	02:40	
15:55	16:00	Coimbatore Jn	01:30	01:35	
16:28	16:30	Podanur Jn	00:48	00:50	
17:43	17:45	Palakkad Jn	23:18	23:20	
19:03	19:05	Thrisur	21:38	21:40	
20:23	20:25	Aluva	20:28	20:30	
22:00	-----	Ernakulam Jn	-----	20:00	

DAYS OF RUN: 04358 from Varanasi on 30.01.2026 (Friday) and 04357 from Ernakulam Jn on 03.02.2026 (Tuesday). ACCOMMODATION: 1stAC, 2 TierAC, 3 TierAC, Sleeper & General.

## 04360/04359 Yog Nagri Rishikesh - Ernakulam Jn. - Yog Nagri Rishikesh Reserved Special Express

Train No.: 04360	STATIONS		Train No.: 04359	
ARR. DEP.	↓	↑	ARR. DEP.	
----	07:00	Yog Nagri Rishikesh	16:15	----
08:20	08:30	Haridwar Jn	14:20	14:30
12:03	12:05	Meerut City Jn	10:08	10:10
14:40	14:50	Hazrat Nizamuddin Jn	09:10	09:20
18:55	19:00	Mathura Jn	05:55	06:00
00:30	00:40	Kota Jn	00:01	00:10
04:45	04:50	Nagda Jn	19:45	19:50
06:20	06:25	Ratlam Jn	18:30	18:35
10:00	10:10	Vadodara Jn	14:45	14:55
11:48	11:50	Surat	12:53	12:55
14:53	14:55	Vasai Road	09:53	09:55
16:45	16:50	Panvel	07:35	07:40
18:28	18:30	Roha	06:03	06:05
20:00	20:02	Chiplun	02:53	02:55
22:05	22:10	Ratnagiri	00:45	00:50
23:55	23:57	Kankavli	21:23	21:25
00:58	01:00	Kudal	20:48	20:50
03:13	03:15	Thivim	19:13	19:15
04:25	04:35	Madgaon Junction	18:00	18:10
06:03	06:05	Karwar	15:58	16:00
07:08	07:10	Kumta	14:43	14:45
08:13	08:15	Bhatkal	13:40	13:42
09:48	09:50	Udupi	12:28	12:30
12:50	13:00	Mangalore Junction	09:10	09:20
13:53	13:55	Kasaragod	07:28	07:30
15:23	15:25	Kannur	05:48	05:50
17:08	17:10	Kozhikkode	04:08	04:10
20:23	20:25	Thrisur	01:03	01:05
22:08	22:10	Aluva	23:33	23:35
23:30	-----	Ernakulam Jn.	-----	23:00

DAYS OF RUN: 04360 from Yog Nagri Rishikesh on 30.01.2026 (Friday) and 04359 from Ernakulam Jn on 03.02.2026 (Tuesday). ACCOMMODATION: 1stAC, 2 TierAC, 3 TierAC, Sleeper & General.

For any other information passengers are requested to contact RailMadad Helpline No. 139 or may visit Indian Railways website https://enquiry.indianrail.gov.in or NTES App.

Please join us on **NORTHERN RAILWAY** visit us at: www.nr.indianrailways.gov.in

SERVING CUSTOMERS WITH A SMILE

# India, EU on the cusp of 'Mother of all Deals,' says Ursula von der Leyen

Davos, Jan 22 (Representative)

India and the European Union are on the cusp of what's being called the "mother of all deals", a historic trade agreement that would create a massive market of 2 billion people, European Commission President Ursula von der Leyen said on Wednesday. Speaking at the World Economic Forum, von der Leyen emphasised that the new deal will involve almost a quarter of the global GDP, putting both India and the EU as prominent players of the 21st century. "I will travel to India. There is still work to do. But we are on the cusp of a historic trade agreement. Some call it the mother of all deals. One that would create a market of 2 billion people, accounting for almost a quarter of global GDP," she said. "And, crucially, that would provide a first-mover advantage for Europe with one of the world's fastest growing

and most dynamic continents," she added. She described the deal as a pivotal moment for both regions. The agreement will be finalised during upcoming visits to India by European Council President Antonio Costa and European Commission President Ursula von der Leyen, scheduled for the Republic Day Parade 2026. Their presence highlights India's growing global partnerships and diplomatic engagement with Europe. Concerned over the tariffs imposed by the US, Europe is looking to diversify its global partnerships, and this agreement has the potential to provide a whole new set of opportunities for businesses in both regions. It's a game-changer that could reshape the economic landscape for years to come. Von der Leyen elaborated on the benefits of the deal, stressing that it would "provide a first-mover advantage for Europe with one of the world's fastest-growing

and most dynamic continents." She added, "Europe wants to do business with the growth centres of today and the economic powerhouses of this century." She continued, "From Latin America to the Indo-Pacific and far



beyond, Europe will always choose the world. And the world is ready to choose Europe. "The European Union is already India's largest trading partner, with

bilateral trade in goods reaching €120 billion in 2024, representing 11.5 pc of India's total trade. India remains the EU's 9th largest trading partner, accounting for just 2.4 pc of the EU's trade in goods in 2024. Nevertheless, trade between the EU and India has surged in recent years, increasing by nearly 90 pc over the past decade. The FTA, which aims to significantly boost trade, follows years of stalled talks. Initial negotiations for the deal began in 2007 but were put on hold in 2013 due to differences in ambition. After nearly a decade-long pause, negotiations were restarted in June 2022, reflecting both sides' renewed commitment to enhancing their economic relationship. The timing of the EU-India FTA is crucial, as it comes amid concerns over trade and tariff policies under US President Donald Trump, which have affected global trade. As

European Commission President Ursula von der Leyen pointed out, "The world may be very different today, without any question. But I believe the lesson is very much the same. That geopolitical shocks cannot and must serve as an opportunity for Europe." In addition to the Free Trade Agreement, India and the EU are expected to announce a defence framework pact and a strategic agenda during the upcoming summit from January 25-27. It must be noted that Commerce Minister Piyush Goyal said on January 16 that the Free Trade Agreement (FTA) with the European Union (EU) will be the 'mother of all deals' when compared to the seven deals India has signed with 'developed' countries. Since 2014, India has signed trade deals with the UK, Mauritius, the UAE, the four EFTA countries (Switzerland, Norway, Iceland, and Liechtenstein), and Oman, in addition to an early harvest deal with Australia.

## EU suspends approval of US trade deal after Trump's Greenland tariff threat



Washington/Davos, Jan 22 (Agency) The European Union's legislative body has paused work on the formal approval and implementation of a trade deal it had reached with the US last year. This comes after US President Donald Trump ramped up the rhetoric on acquiring Greenland, and threatened eight European countries who didn't support his stance with tariffs. "Given the continued and escalating threats, including tariff threats, against Greenland and Denmark, and their European allies, we have been left with no alternative but to suspend work" on the deal, said Bernd Lange, the chairman of the European Parliament's international trade committee. "Until the US decides to re-engage on a path of cooperation rather than confrontation," no steps to move the deal forward would be taken," Lange said. "Our sovereignty and territorial integrity are at stake," he added in a post on X. The announcement came after Trump on Saturday said he would hit seven European union countries, plus the UK, with tariffs if they did not allow the United States to control Greenland. On January 18, President Trump threatened to impose a 10% tariff on eight European nations—including Denmark, France, Germany, and the UK—unless they agreed to negotiate the sale of Greenland. What did the EU trade deal involve? The core of the deal was cap on US tariffs applied to most imports from the EU at just 15%.

The rate was among the lowest received by any trading partner last year. Some imports from the EU, such as generic pharmaceuticals would have had all tariffs removed. In exchange for the lower tariff rate, the European Union, America's largest trading partner, would have lowered tariffs on some goods it imports from the US. The total trading relationship between the U.S. and E.U. was worth \$1.5 trillion in goods and services annually, as of 2024. The US imports more than \$600 billion in goods from the bloc each year on average, while Europeans buy more than \$360 billion of US goods, according to data from the US Trade Representative. When the so-called "Turnberry deal" was first announced, the European Commission hailed its potential, saying it "restores stability and predictability." But all that changed with Trump's Saturday tariff threat. During his Davos speech, Trump said that the US would not use force to seize Greenland. But he did not take his threat of 10% tariff starting Feb. 1 off the table. As long as Trump's tariff threat remains in place, "There will be no possibility for compromise" Lange said. On Thursday, leaders of the 27 EU countries are to meet to discuss their coordinated response to Trump's Greenland threats. This may include retaliatory tariffs worth nearly \$110 billion, which would impact US exports, from Boeing airplanes to soybeans to Kentucky bourbon. In July 2025, the European Commission reached an agreement with the Trump administration to avert potential a trade war between the two major global trading powers. The agreement was later called the "Turnberry deal" because it was reached at the American president's Scottish golf course. The deal also contains commitments on the EU side to buy US military equipment and to purchase enormous amounts of gas from US suppliers.

## Bomb attack on Yemen's pro-govt Giants Brigades convoy kills five



Sanaa, Jan 22 (Bureau) A targeted attack on a convoy belonging to a group allied with Yemen's Saudi-backed government has killed five people and wounded three others, according to Yemeni authorities. The attack, which occurred on Wednesday, targeted a convoy carrying Hamdi Shukri, a commander in the pro-government Giants Brigades. Yemen's Presidential Leadership Council confirmed the details in a statement carried by state-run media. The Yemeni government also announced on Wednesday that a bomb attack on a Southern Giants Brigades convoy in Aden, the country's temporary capital, had resulted in five fatalities and three injuries. In its written statement, the government said the attack was carried out against the convoy of Brigadier General Hamdi Shukri, the commander of the Second Brigade of the Southern Giants Brigades, in the Ceule area. The statement strongly condemned the "treacherous terrorist attack" targeting the convoy and warned that any assault on the armed forces or military leaders would be met with deterrent measures, emphasizing that the attempt was destined to fail. While the statement did not provide details on Shukri's condition, the media center of the army-affiliated brigade reported that he was lightly wounded and is receiving treatment. The bombing was described as a "desperate attempt" to destabilize efforts to secure the country, especially at a time when "tangible progress" was being made with the support of Saudi Arabia, as quoted by Al Jazeera from the Saudi-backed council. Authorities pledged to take "practical and decisive measures" following the "treacherous terrorist attack," including pursuing the perpetrators and dismantling any related support networks, according to the Saba News Agency. No group has yet claimed responsibility for the attack.

## Pakistan to sign agreement with Russia on steel plant during Sharif's visit: Ambassador

Moscow, Jan 22 (Bureau) Pakistan expects to sign an agreement with Russia on the restoration and modernization of the Karachi steel plant during Prime Minister Muhammad Shehbaz Sharif's visit to Moscow, scheduled for March, Pakistani Ambassador to Russia Faisal Niaz Tirmizi told Sputnik. The Pakistani steel plant in Karachi was built with Soviet assistance in 1973. Last July, Pakistan and Russia signed a protocol on the restoration and modernization of the Soviet-era steel plant in Karachi, the Pakistani Embassy in Russia told Sputnik. "Our agencies are in contact, and the Pakistani government has already submitted technical and commercial proposals to the Russian side. And I hope that the agreement on the [re]construction of the plant will be signed during the prime minister's visit to Moscow," the ambassador said. Tirmizi said he had useful talks on the topic both in Islamabad and in Russia. He said the reconstruction of the plant could take 2-3 years. Tirmizi said the Pakistani prime minister's visit to Russia is scheduled for the first half of March.



Wildfires burn at sunrise near Lirquen, Chile.

## Putin willing to donate USD 1 billion to 'Board of Peace,' seeks strategic partner consultation

Moscow, Jan 22 (Reporter) Vladimir Putin thanked President Donald Trump for inviting him to join a US-proposed Gaza "Board of Peace," a new international body aimed at addressing global conflicts, including the Israeli-Palestinian issue. RT reported that Putin expressed his willingness to contribute to Trump's 'Board of Peace' initiative and suggested "donating USD1 billion to the body from the Russian assets frozen in the US to support the recovery of the Palestinian enclave." He made the remarks during a speech to the Russian Security Council on

Wednesday. Putin stated that more time would be needed to study Trump's offer, as Russia's strategic partners must be consulted, RT reported. Russia could provide \$1 billion for the organization "right now, even before we decide whether we'll take part... in the work of the Board of Peace," the Russian president said, citing Moscow's "special relations with the people of Palestine." The sum could be taken "from the Russian assets frozen by the previous US administration," he added. Moscow "has always supported and



continues to support any efforts aimed at strengthening international stability," RT quoted Putin as saying. The board is part of Trump's 20-point plan to end the Israel-Hamas war and is expected to temporarily oversee the administration of Gaza and manage its reconstruction. Washington has invited various world leaders to sit on the board. On Monday, Trump threatened 200% tariffs on French wine after President Emmanuel Macron declined to join. According

to Washington, the body's mandate could later be expanded to address other conflicts around the world. The Board of Peace is designed to carry out peace-building tasks in line with international law and the guidelines set out in its Charter. It will focus on developing and sharing best practices that any nation or community striving for peace can apply. The Charter also grants broad powers to President Trump, who serves as the Chairman of the Board. He has the authority to invite, nominate, or even expel countries from the Board, giving him full control over its membership.

## Australian police charge man over alleged plans for terrorist attack

Sydney, Jan 22 (Bureau)

Counter-terrorism police in the Australian state of Queensland said on Thursday that a man has been arrested and charged over alleged plans for acts of violence. The Queensland Police Service (QPS) said in a statement that the 24-year-old man from the southwest suburbs of Brisbane was arrested on Wednesday and charged

with one count of other acts done in preparation for, or planning, terrorist acts. The accused, Sepehr Saryazdi, made an initial appearance at a Brisbane court on Wednesday where prosecutors said police had commenced an investigation after receiving a report from a member of the public about posts allegedly made online. Prosecutor Ellie McDonald said in court that Saryazdi, who most recently worked for national science agency the Commonwealth Scientific and Industrial Research Organization

(CSIRO), had plans to lead a riot during Australia Day celebrations on Monday and had purchased supplies for Molotov cocktails. McDonald said that it will be alleged during his trial that Saryazdi had sent numerous messages about the plan in a private social media group in which he encouraged others to commit similar attacks. If convicted, he faces a maximum penalty of life imprisonment. The QPS said that there are no known ongoing direct threats to the community or any upcoming events.

Denmark, Greenland, and the United States will go forward aimed at ensuring that Russia and China never gain a foothold, economically or militarily, in Greenland," Rutte said. Trump had been threatening for weeks to take control of Greenland, a semi-autonomous region of Denmark, raising concerns about the future of the NATO military alliance and USD1.7 trillion in transatlantic trade. He had threatened to impose a 10 percent tariff on Denmark and seven other European countries from February 1, with plans to increase it to 25 percent from June 1, unless a deal was reached for the US to purchase the island. Trump has repeatedly accused Denmark of failing to secure Greenland's territorial waters in the Arctic, arguing that the island is vital to US security due to China and Russia's ambitions in the region. Denmark has said Greenland is not for sale, and any attempt to seize the island by force would endanger

# Trump announces 'framework for future' Greenland deal after meeting Rutte

Washington, Jan 22 (Representative)

US President Donald Trump announced that he had reached a "framework for a future deal" over Greenland after meeting with NATO Secretary-General Mark Rutte. "Based on a very productive meeting that I had with the Secretary General of NATO, Mark Rutte, we have formed the framework of a future deal with respect to Greenland and, in fact, the entire Arctic Region," Trump said. The details of the framework remain unknown, but Trump agreed to lift the tariffs he had threatened to impose on European allies starting February 1. Trump also reversed his decision on tariffs, stating that he would not go ahead with his planned measures after he and Rutte agreed on a "framework" for a future deal involving Greenland and the Arctic region. After criticising Denmark, claiming it was too weak to

protect Greenland, Trump reiterated his stance on the territory. "We need it for strategic national security and international security. This enormous, unsecured island is actually part of North America. That's our territory," he said. "This solution, if consummated, will be a great one for the United States of America, and all NATO nations. Based on this understanding, I will not be imposing the tariffs that were scheduled to go into effect on February 1st," Trump added. "Additional discussions are being held concerning The Golden Dome as it pertains to Greenland. Further information will be made available as discussions progress," he said. Trump noted that Vice President JD Vance, Secretary of State Marco Rubio, Special

Envoy Steve Witkoff, and others as needed, would be responsible for the negotiations and would report directly to him. He also mentioned that the



framework addressed "security, minerals, and everything else." On the other hand, Rutte preferred to offer few specifics about the framework during an interview with Fox News

and dodged questions about whether the US would take ownership of the island. "We basically discussed how we can implement the president's vision on protecting, yes, Greenland, but not only Greenland, the whole Arctic," Rutte said. Asked if Denmark would continue to exercise sovereignty over Greenland under the framework, Rutte said the "issue did not come up." NATO spokeswoman Allison Hart stated that Rutte "did not propose any compromise to sovereignty" during his meeting with Trump. She described the meeting as "productive" and said the framework would focus on the allies' "collective efforts" to uphold Arctic security. "Negotiations between

Denmark, Greenland, and the United States will go forward aimed at ensuring that Russia and China never gain a foothold, economically or militarily, in Greenland," Hart said. Trump had been threatening for weeks to take control of Greenland, a semi-autonomous region of Denmark, raising concerns about the future of the NATO military alliance and USD1.7 trillion in transatlantic trade. He had threatened to impose a 10 percent tariff on Denmark and seven other European countries from February 1, with plans to increase it to 25 percent from June 1, unless a deal was reached for the US to purchase the island. Trump has repeatedly accused Denmark of failing to secure Greenland's territorial waters in the Arctic, arguing that the island is vital to US security due to China and Russia's ambitions in the region. Denmark has said Greenland is not for sale, and any attempt to seize the island by force would endanger

NATO, the 32-member transatlantic alliance that includes both the US and Denmark. Trump's decision to reverse the tariff threat came just hours after he told international leaders in Davos that he would not use force to annex Greenland, despite insisting that only the US could "secure" the vast, mineral-rich territory. For European leaders, there were four words in a speech of otherwise fiery rhetoric that mattered: "I won't use force." This provided relief to world leaders that Trump would not attempt to seize Greenland using military might. "People thought I would use force. I don't have to use force. I don't want to use force. I won't use force," Trump said, adding that he was "seeking immediate negotiations to once again discuss the acquisition of Greenland." "We need it for strategic national security and international security," Trump said. "This enormous, unsecured island is actually part of North America. That's our territory."

# Khelo India Winter Games 2026: TN, MP skate to golds; Haryana remain on top

Leh (Ladakh), Jan 22 (Reporter)

Two golds medals were decided on Day 3 of the Khelo India Winter Games 2026 on Thursday. Tamil Nadu and Madhya Pradesh won the golds in the men's and women's 500m long track event, respectively, at the Gupukh's Pond here. The Ladakh leg of KIWG 2026 will end on Republic Day. Haryana continued to lead the medal tally, courtesy the pair of figure skating golds won on Wednesday. Four states-Uttarakhand, Kerala, Tamil Nadu and Madhya Pradesh with a gold each- share the second spot with hosts Ladakh at sixth position with two silvers and two bronzes. Like previous editions, skaters from the plains are matching their skills with those from regions gifted with snow and ice. If Haryana did this on Wednesday, Avikshith Vijay Viswanat (Tamil Nadu) and Udreka Singh (Madhya Pradesh) demonstrated their prowess by skating to the 500m

long track golds at Gupukh's Pond, a frozen water body besides the Indus. While 19-year-old Avikshith defended his Khelo India Winter



Games gold from last year, 15-year-old Udreka, in her third KIWG, has shown remarkable improvement over the years. Wearing long track boots and blades for the first time, Udreka (53.94 seconds) sped to the gold ahead of local favourite Skarma Tsultim (54.21 seconds). Tasnia Shameem (57.41 sec) of Ladakh won the bronze. "We've been friends since I started skating. Defeating Skarma feels good because she's a local and has the advantage of training in high-altitude conditions in Leh. Athletes

from the plains always struggle a bit, so this win is special. There have been times when Skarma has been faster than me... it keeps

switching between us. I am happy that both of us will be on the podium tomorrow," said Udreka to SAI Media. Avikshith's four-month training in the Netherlands before arriving at the Khelo India Winter Games did not go waste. Primarily a roller skater who switched to ice skating only a year ago, Avikshith won the 500m long-track gold with a timing of 43.48 seconds. The top six positions in this race were shared between three southern Indian states, Tamil Nadu, Andhra Pradesh and Karnataka. Danda Chandra Mouli (43.97) of Andhra won the silver while Karnataka's Harshit BT (44.13) won bronze. In ice hockey, Army won their second straight match in group A. Having beaten Himachal Pradesh 5-1 in their opening match on Tuesday,

Army romped to a 10-1 win against Chandigarh at the NDS Stadium on Thursday.

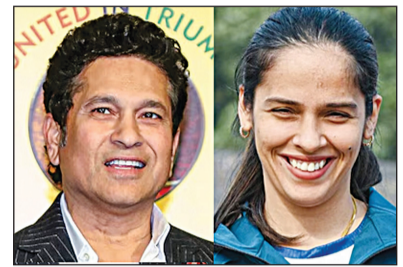
Padma Norboo scored thrice while Tsewang Dorjay and Jigmath Kunzang scored a brace each. In the women's competition, both Ladakh and ITBP were on course for another final showdown with emphatic wins against Chandigarh and Himachal Pradesh, respectively. Ladakh women had beaten Haryana 7-1 in their opener. Today's Ice Skating results (all finals) Long Track 500m (MEN): 1. Avikshith Vijay Viswanat (Tamil Nadu) 43.48 seconds 2. Danda Chandra Mouli (Andhra Pradesh) 43.97 3. Harshit BT (Karnataka) 44.13 seconds Long Track 500 (Women): 1. Udreka Singh (Madhya Pradesh) 53.94 seconds 2. Skarma Tsultim (Ladakh) 54.21 3. Tasnia Shameem (Ladakh) 57.41 seconds. Today's Ice Hockey results Women's Group A: Ladakh beat Chandigarh 5-0; (Group B) ITBP beat Himachal Pradesh 7-0; Haryana beat Rajasthan 2-0. Men's Group A: Army beat Chandigarh 10-1.

# Tendulkar hails Saina Nehwal's legacy following badminton retirement

New Delhi, Jan 22 (Representative)

Cricket legend Sachin Tendulkar paid tribute to Olympic medalist Saina Nehwal following her retirement from competitive badminton, lauding her for taking Indian badminton to the global stage and eventually inspiring generations of young athletes. Sharing a post on X, Tendulkar said, "Dear Saina, your career is proof that greatness is built one day at a time, with patience, courage, and consistency." He credited the former world No. 1 for carrying Indian badminton to the global stage and proving that belief, when matched with preparation, can change the course of a sport. "Beyond the medals,

your greatest legacy is the inspiration you've given countless young athletes to dream big and believe that global success is possible," Tendulkar wrote,



underlining Saina's impact off the court as much as her achievements on it. The former India captain noted that while one phase of Saina's sporting journey had come to an end, another was beginning, adding that her experience, perspective and love for the game would continue to guide aspiring sportspersons. Tendulkar concluded his message

by thanking Saina for her contribution to Indian sport, saying her influence would be felt "for generations to come." Olympic medalist Saina Nehwal confirmed her retirement from competitive badminton on Monday after being sidelined for nearly two years due to a chronic knee condition. The Indian shuttler is widely regarded as a trailblazer for Indian badminton. She rose to prominence by winning the women's singles bronze medal at the London 2012 Olympics, becoming the first Indian badminton player to win an Olympic medal. Over her career, she won 24 international titles, including multiple Super Series crowns, and became the first Indian woman to attain the world No. 1 ranking in 2015.

## Continued from Page-1

### India, US work overtime to...

crops and products," said Prof Biswajit Dhar, formerly of the Indian Institute of Foreign Trade, who has been part of WTO negotiations in the past. India sold about USD 100 billion worth of goods to the US despite tariff uncertainties during 2025 compared to USD 87.34 billion in 2024 according to US government data and economic estimates. The US had a trade deficit with India of over USD 45 billion in calendar year 2024, and this is expected to be over USD 50 billion in 2025. Both Chakravarty and Dhar as well as officials involved in the high stakes trade negotiations, felt the tariff cuts proposed including on pulses, certain dairy and farm products and the defence purchases of drones, high tech jet fighters and radar systems should go a long way in reducing the deficit considerably "but not in its entirety". Earlier in August last year, the United States tried to hasten the pact and imposed a 50 per cent tariff on Indian imports, blaming India's purchase of huge amounts of Russian oil, which has been sanctioned by the west in a bid to end the war in Ukraine, though analysts attribute the tariff hikes to an attempt to get India to accept terms in the trade deal. However, analysts also argue that with the US locked in a competition with China for supremacy in the evolving world order, it needs India on its side, especially as relations with Europe, USA's oldest ally, are also strained. Relations between the two large democracies have frayed not only over a tariff dispute but also over Trump claiming credit for ending India-Pakistan's short tit-for-tat missile and drone exchange last year and India insisting that Islamabad came to its senses after Indian missiles took out several air bases and strategic bunkers. The situation deteriorated further after President Trump invited Pakistan's military chief Gen Asim Munir to the White House less than two months after Pakistan-based terrorists killed 26 people in Kashmir's Pahalgam valley. However, as Chakravarty said "Both the US and India need each other and a way will be found to find a solution to the hiccups in a relationship in which both sides have invested in over the last two-and-half decades."

### 30 tableaux to roll...

Rajasthan will showcase Golden Touch of the Desert: Bikaner Gold Art (Usta Art), Tamil Nadu will present Mantra of Prosperity: Self-Reliant India, Uttar Pradesh will highlight Culture of Bundelkhand, and West Bengal will depict Bengal in the Freedom Movement of India. Among other tableaux, Madhya Pradesh will present Punyashlok Lokmata Devi Ahilyabai Holkar, and Punjab will commemorate the 350th Year of Martyrdom of Sri Guru Tegh Bahadur Sahib Ji. The armed forces and Central ministries will also participate, with the Tri-Service tableau depicting Operation Sindoor - Victory through Jointness, the Naval Headquarters presenting Samudra Se Samridhi, and the Air Headquarters showcasing Veteran Tableau - Nation Building through War. Central Ministry tableaux will include themes such as Vande Mataram - The Soul Cry of a Nation (Ministry of Culture), National Education Policy 2020 (Department of School Education & Literacy), AYUSH Ka Tantra, Swasthya Ka Mantra (Ministry of AYUSH), Bhuj Earthquake: 25 Years of Resilience (NDMA & NDRF), Jan Kendrit Nyay Pranali (BPRD), Vande Mataram - Commemoration of 150 Years (Ministry of Housing & Urban Affairs), Bharat Gatha: Shruti, Kriti, Drishti (Ministry of Information & Broadcasting), SVAMITVA Scheme (Ministry of Panchayati Raj), Prakash Ganga (Ministry of Power), and Powered by Skills (Ministry of Skill Development & Entrepreneurship).

### Gold-loan NBFC assets...

Crisil had highlighted the potential benefits of permitting higher LTV of 85 per cent and 80 per cent (vs 75 per cent earlier) for bullet repayment loans with ticket size of less than Rs 2.5 lakh (comprising 50 per cent of AUM) and Rs 2.5 - Rs 5 lakh (20 per cent of AUM) respectively. Our analysis indicates the LTV for lower-ticket size bullet loans could potentially increase from 65-68 per cent currently to 70-75 per cent following the implementation of the revised LTV norms, even after factoring in the accrued interest as per revised LTV computation guidelines. The combined effect of elevated gold prices and revised LTV norms will enable borrowers to avail of more credit against the same quantity of gold, thereby increasing the attractiveness of gold loans. While the growth trajectory remains buoyant, effective management of inherent risks will be key to supporting sustainable scaling up. A surge in demand and disbursements at higher LTVs will ultimately lead to a lower cushion to manage gold price fluctuations, Crisil said. Therefore, keeping track of LTVs on a mark-to-market basis and maintaining discipline on auctions will be the key, especially in the case of any sharp fall in gold prices. Furthermore, gold-loan NBFCs will need to maintain strict control on risk management and operational procedures, including purity assessment, weightage measurement, and authenticity evaluation of the pledged gold. Additionally, periodic internal audits at the branch level will be essential to prevent surprises at the auction stage. A crucial aspect of the growth story of gold-loan NBFCs is managing competition. Over the years, these NBFCs have carved out a niche by

strengthening internal policies, improving underwriting capabilities, and expanding to both prime and non-prime locations. With banks also intensifying their presence in the gold loan space, the ability of gold-loan NBFCs to sustain growth momentum while managing competition will be something to watch out for.

### DRDO to Showcase Hypersonic...

Bearing the theme Naval Technologies for Combat Submarines', DRDO tableau will be showcased at Bharat Parv at Red Fort from January 26 to 31. The tableau displays the indigenously developed technologies/systems which act as a force multiplier for conventional submarines of the Indian Navy. These systems are Integrated Combat Suite (ICS), Wire Guided Heavy Weight Torpedo (WGHWT) & Air Independent Propulsion which will ensure combat supremacy in the underwater domain. The ICS is the new generation submarine-based defence system vital for underwater warfare and anti-submarine operations. It is a system of systems that gives unparalleled situational awareness by providing the threat picture to make tactical decisions and actions like weapon selection, launch and guidance. The ICS is a collaborative effort from eight DRDO laboratories with active involvement of about 150 major industry partners and MSMEs across India. The WGHWT is a state-of-the-art submarine-launched torpedo to counter contemporary ship & submarine threats in oceanic waters. It is considered to be a lethal weapon in the scenario of anti-submarine warfare and is the primary weapon of all submarines. The Indian Navy is continuously expanding its submarine fleet in order to maintain dominance in blue water naval warfare and strategic advantage in a vast stretch of ocean around the country. To achieve this, it needs indigenously developed submarine launched anti-ship, anti-submarine heavyweight torpedo with high speed and endurance. The AIP is for long underwater endurance of submarines, thus enhancing the stealth. It is powered by locally developed phosphoric acid fuel cell with a novel onboard hydrogen generator. The AIP system generates power using the phosphoric acid fuel cells by feeding hydrogen and oxygen. The fuel cell generated power, after conditioning is fed atop the submarine power line and the submarine propels underwater silently, without making any noise. The technology so developed is modular in nature and will be possible to configure for futuristic submarines as well. Many more DRDO developed systems will also be displayed in Armed Forces contingents during the parade at Kartavya Path. These include Arjun Main Battle Tank, Nag Missile System (NAMIS-II), Advanced Towed Artillery Gun System, BrahMos Missile, Akash, Battle Field Surveillance Radar and Anti Tank Guided Missile.

### Water-tight security involving...

criminal databases in very little time, alerting the officers in real-time. Apart from these glasses, there are going to be police vehicles equipped with special cameras armed with video analytics and facial recognition systems to flag security threats. Notably, earlier, despite having CCTV surveillance, when the technology was not advanced, the scanning was done later to identify suspects post an incident or a suspicious activity, but now the present technology can flag the suspects in real time, alerting the officials monitoring the system. "Real time use of technology will help in taking pro-active and timely steps. This was necessary as we already have a data on terror modules and their possible cadre members with us, which will help track such elements faster," said officials. According to a senior police official, over three thousand CCTV cameras will be in place around the New Delhi district and the Republic Day venue, to monitor crowd movement. Many of the CCTVs will also be equipped with FRS, while more than 30 control rooms will be in place from where the officers will monitor everything. Earlier, the number of control rooms and screens used to be fewer, as compared to this time, sources said. These measures come in light of intelligence inputs received. They said that ahead of the R-Day celebrations, the intelligence agencies have also issued a critical alert, and have warned that terror outfits may attempt to target the national capital, and also other cities in the country. Intelligence sources have flagged the likelihood of gangsters operating as 'foot soldiers' for radical foreign handlers to advance their designs and plots to affect the country's internal security. The police have prepared the security plans and arrangements keeping in mind a lot of aspects, working on intelligence inputs from multiple agencies on terror elements and outfits, and have deployed anti-terror strategies accordingly. Recently, the Delhi Police chief had chaired a special coordination meeting with officers from multiple law enforcement and central intelligence agencies in the national capital for the R-Day preparations. Apart from deployment of large number of force personnel, including special units, like commandos and those in civil clothes, the security agency has stressed upon intensive monitoring of the cyber space, and action on cyber criminals, narcotics and criminal gangs operating in the national capital and the NCR areas, particularly targeting those sitting in foreign lands and using modern technology to execute criminal activities. According to a senior police official, over ten thousand personnel will be deployed in the New Delhi District as part of the Republic Day security arrangements, and they have been briefed

multiple times, and also attended training sessions for the deployment and special arrangements. Meanwhile, in the coordination meeting that was held on January 15, senior police officers from Haryana, Punjab, Uttar Pradesh, Madhya Pradesh, Himachal Pradesh, Jharkhand, Uttarakhand, Bihar, Rajasthan, Jammu and Kashmir, and Chandigarh had shared their views, also sharing important inputs on preparations as well as intelligence. Apart from using new high tech devices, the police will also be following their standard operating procedures, and there will "be no loose ends" left to make sure that the national celebrations go smoothly. There is round the clock monitoring underway at sensitive locations and also the vital installations, in view of the Republic Day, while police have also urged citizens to immediately flag and inform them upon noticing any suspicious activity or person who may be a threat.

### ECI holds bilateral...

expressed interest in adopting similar technological solutions, appreciating the ECINET digital platform. The bilateral meetings aimed to strengthen India's partnerships in election management and democratic cooperation, setting the tone for high-level global dialogue on democracy and electoral governance.

### CDS releases Military Quantum...

into the armed forces through synergised efforts of all three services. The document underscores the increasing need for the assimilation of this niche technologies from defence perspective and highlights the milestones and goals to be achieved by utilising civil-military fusion though dedicated governing bodies consisting of members across multiple government sectors. The framework also highlights the critical need for jointness and integration in assimilating this technology to achieve technological supremacy in future battlefield. Chief of the Naval Staff Admiral Dinesh K Tripathi, Chief of the Army Staff General Upendra Dwivedi, Chief of the Air Staff Air Chief Marshal AP Singh and Chief of the Integrated Defence Staff Air Marshal Ashutosh Dixit were present on the occasion.

### Stock market bounces back...

and FMCG indices jumped over 1% each. Nifty Bank jumped 0.68%, while the Financial Services index rose by 0.69%. Among the banks, Canara Bank, Bank of Baroda and State Bank of India shares gained nearly 2% each. Kotak Mahindra Bank, Axis Bank and Punjab National Bank (PNB) shares gained nearly 1% each. Over 260 stocks touched their 52-week lows while as many as 69 stocks hit their 52-week highs on the BSE. Those on lows included Aditya Birla Lifestyle Brands, Sapphire Foods, Devyani International, Kalyan Jeweller, Siemens Energy, Lodha Developers, Godrej Properties, Lifelong FoodWorks, Tejas Networks, Childrens Medicare, Syngene International, Aditya Birla Fashion, Brigade Enterprises, Concord Biotech, among others. The key ones on highs were Federal Bank, SBI, and Vedanta. Shares of Eternal Ltd surged more than 6% in early trade to Rs 301.65. MCX gold price fell below Rs 1.5 lakh per 10 grams, while MCX silver price also declined 4% to slip below Rs 3.10 lakh per kg levels. The Indian rupee ended higher at 91.62 per dollar against previous close of 91.7.

### Patanjali making significant...

apart from the modern medical emergency services, people will be able to benefit from traditional treatment methods such as Ayurveda, Naturopathy, Panchakarma, and Acupressure. The Home Minister also paid a visit to the Patanjali Gurukul where he interacted with the teachers and students, adding that the place is inspiring young minds with Indian value-based education, while also creating awareness about healthy lifestyle and physical fitness. Shah said that his heart fills with joy upon witnessing the new generation learning scriptures, modern science, yoga, and 'pranayama' in a peaceful and modern environment under able guidance. During his stay at the Patanjali Yog Peeth complex on Wednesday, Shah held discussions with Swami Ramdev and Acharya Balkrishna over medical treatments, education, Sanatan way of life and knowledge of the sages, and taking it to global a platform. Besides Swami Ramdev and Acharya Balkrishna, Uttarakhand Chief Minister Pushkar Singh Dhami, MP Trivendra Singh Rawat and education minister Dhan Singh Rawat were also present on the occasion. HM's visit infused the Patanjali family with pride, inspiration, and energy, while Swami Ramdev, Acharya Balkrishna, along with saints, devotees, disciples, and students from Patanjali Gurukulam and Acharyakulam, warmly welcomed and honored the home minister.

### ED conducts searches...

registered across 11 states, during the period from October 2023 to March 2024. These fraudulent invoices facilitated the wrongful availment of fake ITC amounting to approximately Rs 99.31 crore by the said entities during FY 2023-24. During the searches, it was found that Dayal Commercial, Apee Enterprises, Phoenix Hydraulics, Ram Awatar Bansal & Co., and Bhima Shankar Industries, having their principal place of

business in Kolkata, were solely engaged in generating bogus bills and passing on fake ITC. These entities generated fake bills worth Rs 450 crore along with corresponding fraudulent ITC claims by fabricating records of vehicle manufacture and sales through bogus invoices. They also fraudulently claimed GST refunds, which were siphoned off and shared among promoters, suppliers and professional facilitators. Fake e-way bills and kickbacks to officials were also detected. In Manipur, FEMA Marketing's principal place of business was found to be under construction, with no business activity being carried out from the premises. However, as per the GST portal, the entity has shown the said premises as its place of business and claimed to be operating from there for the past three years. It declared fictitious turnovers of Rs 6.05 crore and passed on fraudulent ITC to leading companies, highlighting the large-scale misuse of the GST mechanism. In Jharkhand, an entity operated by Mahesh Prasad Gupta admitted to availing fake ITC and failed to provide relevant invoices, e-way bills and lorry receipts. Most of the entities involved in generating fake ITC operated for a short span of six to eight months and issued bogus invoices to generate fraudulent ITC. Although their GST registrations were later cancelled by the CGST, they had already generated and circulated the ITC, which was ultimately used by some genuine entities. This modus operandi resulted in huge losses to the government and generated proceeds of crime in the hands of the proprietors and operators of these entities. The case originated from fake ITC claims of Rs 99 crore arising out of bogus billing of Rs 658 crore. However, evidence uncovered during the searches indicates a much larger quantum of fake ITC involving multiple entities across several states. Statements of key persons were recorded during the searches, in which they admitted to not carrying out any genuine business activities. The searches resulted in the freezing of bank balances, seizure of documents related to immovable properties, and recovery of incriminating records exposing systematic misuse of the GST framework through bogus invoicing, fake e-way bills and layered fund transfers. An amount of Rs 21 lakh lying in the bank accounts of S.K. Construction was also frozen during the operation. Further investigation into the matter is ongoing.

### India cautions against delays...

He was justifying the setting up of the 'Board of Peace', which, many believe, weakens the UN. 'Had the United Nations done more, there would have been no need for a Board of Peace. ... I wish the United Nations could do more, I wish we didn't need a Board of Peace,' he said, adding that the UN just hadn't been very helpful and had never lived up to its potential. Ambassador Harish said the need for reforming the UNSC is getting more pronounced by the day, and further delays in implementing timely reforms would result in more human suffering and misery. He said the ongoing conflicts come at a high cost - countless innocent lives are lost daily. 'We do not have the luxury of time to engage in cycles of meetings that are devoid of outcomes. We must collectively make every moment count.' Pointing out that the world is going through unprecedented times, Ambassador Harish said challenges of a diverse nature are emerging almost daily. The United Nations, a universal multilateral organisation, is no exception either. He warned that the credibility and efficacy of the organisation are being called into question, and said the limitations of the UN in meaningfully addressing raging conflicts across the globe are a driving reason for this phenomenon, although it is a part of much wider power dynamics. He said the UN's shortcomings in terms of delivering on its vital function of maintaining international peace and security are inherently linked to the lack of effectiveness of the UN Security Council. Pointing out that reflection of contemporary geo-political realities is the fundamental principle driving the G-4, he said a reformed UN Security Council must have balanced geographic representation. Ambassador Harish said the G-4 has been consistent and categorical about the essential ingredients for an outcome-centric process. Negotiations on the basis of a text, which stipulate clearly laid out milestones and timelines, are central to this. G-4 remains committed to working towards a consolidated model, as this could be the precursor for text-based negotiations. He said the G-4 model is aligned with addressing the gross lack of appropriate representation of the Global South on the Security Council. It is based on established norms in the UN. 'We subscribe to giving due consideration to the case of SIDS for their continued and adequate representation in the non-permanent category. Proposals to introduce new parameters, such as religious affiliation, run counter to established UN practice and add considerable complexity to an already difficult discussion. (SIDS--Small Island Developing States--is a group of 39 UN member countries and 18 associate members facing unique sustainable development challenges, categorised by region: Caribbean, Pacific, Atlantic, Indian Ocean, Mediterranean, South China Sea) Asserting that G-4 support for underrepresented and underrepresented regions is 'clear and firm' he said G-4 has specified its formula to address the historical injustices against Africa. He lamented that for decades, status-quoists had been posing hurdles and impeding forward movement, thereby contributing to the failure of the Security Council, which helps fuel serious questioning of the legitimacy and credibility of this Organisation.

## Understanding phishing threats is vital

New Delhi, Jan 22 (Representative)

In an increasingly digital society, a single careless click can cost an individual their savings, identity and peace of mind. Phishing scams—fraudulent messages designed to impersonate banks, companies, or trusted individuals—are rising sharply across emails, text messages, and social media platforms. Despite frequent warnings, many users continue to fall victim, often because they are told what is dangerous but not why. Most internet users have encountered alerts such as “Suspicious link detected” or “This message may be unsafe.” While these warnings are meant to protect users, they rarely explain the underlying risk. As a result, people may ignore the alert, assume it is a technical error, or proceed out of urgency. This gap

between detection and understanding has become a critical weakness in the fight against online fraud. Phishing is a form of cybercrime in which attackers trick users into revealing sensitive information, including passwords, one-time passwords (OTPs) and banking details. These messages are often carefully crafted to appear legitimate—a notification from a bank, a delivery update or even a job offer. The growing sophistication of such scams makes them difficult to identify at a glance. Contrary to popular belief, falling for phishing is not a sign of carelessness or lack of intelligence. Fraudsters rely on psychological manipulation rather than technical complexity. By

creating urgency, fear, or a sense of authority, they push recipients to act quickly. Messages warning that an account will be blocked or demanding

increasingly incorporating reason-based detection, which not only flags suspicious content but also highlights specific red flags. These may include links that lead to fake websites, email addresses that do not match official domains, unusual language patterns, spelling errors, or unnecessary urgency. Such explanations make warnings more effective. When users understand the reasons behind a security alert, they are more likely to trust it and less likely to repeat the same mistake. Over time, this approach helps individuals recognise common scam patterns independently, reducing reliance solely on automated tools. Reason-based awareness strengthens digital safety in three important ways. First,

it builds long-term awareness by educating users about how scams operate. Second, it increases trust in security systems by making their decisions transparent. Third, it enhances prevention by turning users into active participants in their own protection. While technology plays a vital role, individual caution remains essential. Users should avoid clicking on links from unknown sources, carefully verify sender details, never share OTPs or passwords, and be wary of messages demanding immediate action. When in doubt, it is safer to visit official websites directly or contact customer support through verified channels. As phishing techniques continue to evolve, awareness remains the strongest defence. Understanding why a message is dangerous is far more powerful than simply being told it is.



immediate action are designed to override rational judgment. Cybersecurity experts now emphasise the importance of explaining why a message is considered dangerous. Modern security systems are

## Centre hands over two mobile stroke units to Assam to boost rural emergency care

New Delhi, 22 Jan (Agency)



To strengthen emergency medical care for stroke patients in rural and remote areas of Assam, the Centre has handed over two mobile stroke units to the state, according to an official announcement on Thursday. The handover was coordinated by the Indian Council of Medical Research (ICMR), an apex medical body under the Ministry of Health and Family Welfare. The move is targeted at taking the hospitals to the patients, particularly those requiring emergent medical care. “The handover strengthens Assam’s emergency response system and ensures continuity of this life-saving service under state ownership,” said Ashok Babu, Secretary & Commissioner, Health and Family Welfare, Government of Assam. He further added that the collaboration with ICMR will enable faster treatment, better coordination, and improved outcomes for stroke patients, and provides a strong foundation for expansion. The World Health Organisation (WHO) identifies stroke as the second leading cause of death globally, responsible for approximately 11 per cent of all deaths. In India, stroke ranks as the fourth leading cause of death and the fifth leading cause of disability according to a 2018 Lancet study. A 2024 analysis published in Scientific Reports reports these trends in Assam, where stroke incidence increased from 89 to 108 cases per 1 lakh population during the same period. The study also found a rise in the disease burden, with stroke-related deaths and years lived with disability climbing from 1,965 in 1990 to 2,029 per one lakh population in 2021. Recognising the need for critical and time-bound care in rural, remote, and difficult terrain in Northeast India, Mobile Stroke Units are now introduced in the North-eastern state, aiding the emergency medical services for treating rural acute ischemic stroke patients. Often described as “hospitals on wheels”, it is equipped with a CT scanner, teleconsultation with specialists, a point-of-care laboratory, and clot-busting drugs. According to health officials, this intervention enables early diagnosis and treatment of stroke at or near the patient’s home. As part of the programme, ICMR established a neurologist-led stroke unit at Assam Medical College & Hospital, Dibrugarh, and physician-led stroke units at Tezpur Medical College Hospital and Baptist Christian Hospital, Tezpur. The two mobile units were integrated into this pre-hospital stroke care system, cutting treatment time from nearly 24 hours to around two hours, according to an official statement. Between 2021 and August 2024, the MSUs responded to more than 2,300 emergency calls. Trained nurses screened 294 suspected stroke cases, with around 90 per cent of patients treated directly at their homes, the ministry said. Officials also noted that linking the mobile stroke units with the 108 emergency ambulance service expanded coverage to a radius of up to 100 km.

## NIA court sentences key accused in LeT recruitment case to 10 years

New Delhi, Jan 22 (Bureau)



A special National Investigation Agency (NIA) court on Wednesday sentenced a key accused to ten years of rigorous imprisonment (RI) in a Pakistan-linked case relating to recruitment and radicalisation of Muslim youth for the banned Laskar-e-Taiba terror organisation in West Bengal. Sayyad M. Idris of the Uttara Kannada district of Karnataka has been convicted and sentenced concurrently under various sections of the IPC and the UA(P) Act, with the maximum sentence of 10 years RI, as per the orders of the NIA special court at Kolkata. The accused has also been fined a sum of Rs. 70,000. NIA, which took over the case from the West Bengal police in April 2020, had arrested Idris, along with Altaf Ahmed Rather of J&K, during the course of its investigation. Investigations had revealed that the two men had conspired with one Tania Parveen to form a LeT module by recruiting local people. Tania was arrested earlier by the STF, West Bengal Police, during a search at Baduria, North 24 Parganas, in March 2020, on the basis of specific information. The STF team had seized various incriminating materials like jihadi text books etc during the search operation. It was further found during the investigation that the youth were being radicalised through social media to undertake Jihad against the Government of India. Subsequently, in September 2020 and May 2021, NIA had chargesheeted the three arrested accused and the two Pakistan-based absconders, identified as Ayesha alias Ayesha Burhan alias Ayesha Siddiqi alias Syed Ayesha and Bilal alias Bilal Durani. Red and Blue corner notices have respectively been issued against these two absconders, while the trial is continuing against the two other arrested accused in the case.

## Govt to convene all-party meeting ahead of Budget Session on Jan 27



New Delhi, Jan 22 (Agency) union Minister of Parliamentary Affairs Kiren Rijju will convene an all-party meeting of floor leaders from both Houses of Parliament on January 27 ahead of the Budget Session of Parliament starting January 28, a well-placed source said on Thursday. The meeting is a crucial step in setting the agenda and ensuring smooth proceedings for the upcoming Budget Session. It is expected that during the meeting, the government will engage with opposition and allied parties to outline the key priorities and foster a consensual approach. The Budget Session, set to commence from January 28, will continue until April 2, with a recess in between. The first phase will run from January 28 to February 13, and the second phase from March 9 to April 2, encompassing a total of 30 sittings. The highlight of the session will be the presentation of the union Budget 2026-27 on February 1. The session will officially begin with an address by the President of India, Droupadi Murmu, to members of both the Lok Sabha and the Rajya Sabha. The Economic Survey would be tabled in both Houses of Parliament on Jan 29.

## Delhi Traffic Police issues traffic restrictions for beating retreat rehearsals

New Delhi, 22 Jan (Agency)

Delhi Traffic Police announced on Wednesday that restrictions will be in effect in parts of New Delhi on January 22 due to rehearsal practices for the Beating Retreat ceremony at Vijay Chowk. According to an advisory, the stretch between Vijay Chowk and Rafi Marg, towards the Kartavya Path crossing, will remain closed to general traffic between 4:00 pm and 6:30 pm. Commuters have been advised to plan their travel in advance and avoid the Vijay Chowk area during the



restricted hours. The traffic police warned of heavy congestion in and around Vijay Chowk due to the evening rehearsals. Motorists are advised to take alternative routes via Ring Road, Ridge Road, Minto Road, and Aurobindo Marg. The advisory also stated that vehicular movement will be restricted on Raisina Road, from the roundabout near Krishi Bhawan towards Vijay Chowk. Traffic will not be allowed beyond the roundabouts at Dara Shikoh Road, Krishna Menon Marg, and Sunehri Masjid in the direction of Vijay Chowk during the rehearsal hours.

## PM Modi marks 11 years of 'Beti Bachao Beti Padhao' campaign, praises Indian daughters' achievements

New Delhi, Jan 22 (Agency) Prime Minister Narendra Modi on Thursday commemorated the 11th anniversary of the 'Beti Bachao Beti Padhao' campaign, highlighting the remarkable progress made by Indian girls across all fields. “In our country, where daughters are revered as Lakshmi, the goddess of wealth, it is a matter of great pride that today, Indian daughters are setting new records in every domain,” PM Modi said in a social

media post. He also shared an ancient Sanskrit verse to emphasise the value of daughters: Dashaputrasamaa kanya dashaputraan pravardhayan Yat falam labhte martyastallabhyam kanyayaikayaa (A daughter is equivalent to ten sons; nurturing one daughter brings the fruit in life that ten sons cannot provide.) Launched in 2012, the Beti Bachao Beti Padhao campaign was designed to combat declining child sex ratios and promote girls’ education and empowerment.

## TERI-BYPL launches phase II of 'en-powered schools' initiative in Delhi

New Delhi, Jan 22 (Bureau)



Phase II of the 'EN-Powered Schools' initiative, a joint programme of The Energy and Resources Institute (TERI) and BSES Yamuna Power Limited (BYPL), was launched on January 21, 2026, with a renewed focus on deepening energy education and conservation awareness in government schools across the national capital. The second phase of the initiative is set to reach over 17,500 students and around 200 teachers in 81 Municipal Corporation of Delhi (MCD) schools. Building on the foundation laid in the first phase, the programme aims to move beyond awareness towards

school-led action on energy efficiency and sustainability. The launch was marked by a two-day Teachers’ Training Programme held at the India Habitat Centre, aimed at equipping educators to act as key agents of behavioural change within school communities. As part of the initiative, a new case-based handbook titled Rooms, Roads, and Renewables: Case Studies for the Classroom was also released, designed to help teachers link energy concepts with real-world and locally relevant challenges. According to the organisers, Phase II seeks to promote informed decision-making among students and teachers alike, with the larger objective of fostering sustainable practices and contributing to a more energy-conscious future for Delhi.

Over the past decade, the initiative has facilitated significant improvements, including a rising sex ratio at birth in many states and increased enrollment of girls in schools. Social activists claim that the campaign has saved countless lives and encouraged families to invest in their daughters’ education and well-being. The Beti Bachao Beti Padhao campaign stands as a symbol of India’s commitment to gender equality and a brighter future where daughters lead and succeed.

# Parvesh Verma targets AAP over waterlogging in Kirari, outlines sewer and drainage projects

New Delhi, Jan 22 (Representative)

Delhi PWD Minister Parvesh Verma on Thursday blamed the previous Aam Aadmi Party (AAP) government for persistent waterlogging in Kirari constituency, alleging that no effective sewer or drainage infrastructure was created in the area for over a decade. Addressing a press conference, Verma said waterlogging in Kirari has been widely highlighted on social media over the past week. “I hope opposition leaders are also watching this press conference. What work was done by the previous government during its 11 years in power?” he asked, adding that even senior Congress leader

Rahul Gandhi had shown interest in the issue. During the briefing, Verma displayed media reports from the past 10 years documenting repeated incidents of drain and sewer water flooding in colonies of Kirari. He said that when Arvind Kejriwal became Chief Minister, areas such as Sharma Colony did not face waterlogging, but by 2022, drain water had accumulated there. The minister pointed out that Sharma Colony is located in a low-lying area and that around 10 lakh people live in Kirari constituency. He said the colony was developed before 2000 and alleged that no sewer line was laid there by successive Congress or AAP governments. Verma said the absence of proper outlets for rainwater and sewage resulted in water

accumulating in low-lying pockets. He claimed that during its tenure, the AAP government spent only Rs 43 lakh on sewer-related work in



Kirari. He said the Delhi Development Authority (DDA) had planned a drainage project worth Rs 100 crore in 2020, and construction work on the

drain has now begun. Subsequently, the Delhi Jal Board initiated sewer line projects worth Rs 480 crore in 114 unauthorised colonies including Kirari, but failed to plan connectivity to sewage treatment plants, he alleged. According to Verma, the sewer work was to be completed by December 2024 but was stalled as contractors stopped work due to non-payment. “After BJP government came to power, the work was restarted and will be completed by June 2026,” he said. He added that three sewage pumping stations are being constructed to carry waste to the Rohini Sewage Treatment Plant. A new 4.5-kilometre drain worth Rs 220 crore is also being built by the Irrigation and Flood Control department and is expected

to be completed within one-and-a-half years. Verma informed that land filling is underway in Kirari to raise ground levels, and sewer lines are being laid above ground level. “Within six months, sewer overflow will not be seen in Kirari,” he asserted. The minister said sewer network projects have also been initiated in Deoli, Badarpur, Najafgarh and Tughlakabad. He challenged the AAP to explain whether any sewer networks, drainage systems or treatment plants were built in these areas during its rule. Verma said additional work worth Rs 112 crore is underway on drains to carry rainwater out of Kirari, while drainage work in Sharma Colony has started using MP funds. Accusing the AAP

of inaction for 11 years, Verma said waterlogging videos from Kirari have looked the same for the past decade. “I promise the people of Kirari that no waterlogging videos will be seen from this constituency in the future” he said. Congress leader Rahul Gandhi on Wednesday, in a post on social media platform X, described the current situation of Kirari area faced by ordinary citizens as a “living hell”. Gandhi alleged that the system has compromised itself before those in power and warned that unchecked greed has led to severe urban decay. Calling this rot the “new normal”, Gandhi urged people to demand accountability, warning that failure to do so would allow the crisis to reach every doorstep.